

LOK SABHA

List of Questions for ORAL ANSWERS
Thursday, August 1, 2024/10 Shravana, 1946 (Saka)

Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs

नागर विमानन; खाद्य प्रसंस्करण उद्योग; आवासन और शहरी कार्य; जल शक्ति; सूक्ष्म, लघु और मध्यम उद्यम; पेट्रोलियम और प्राकृतिक गैस; विद्युत; सड़क परिवहन और राजमार्ग; जनजातीय कार्य मंत्रालय

Total Number Of Questions - 20

Challenges in Implementation of Schemes

*141 Shri Vijayakumar Alias Vijay Vasanth:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- the details of primary challenges currently affecting the implementation of initiatives/schemes of the Ministry across different States;
- the manner in which the Ministry is addressing the issues of water scarcity, pollution and inefficient water management practices;
- the steps taken by the Ministry to enhance water conservation efforts and promote sustainable use of water resources during the last three years;
- the details of any new policies or initiatives proposed to tackle emerging challenges faced by the Ministry for the remaining part of 2024;
- whether the Ministry has any collaborations or partnerships with States, NGOs, or international organizations aimed at improving water resource management and if so, the details thereof; and
- the measures being taken by the Government to ensure transparency and accountability in the allocation and utilization of funds earmarked for projects/schemes under the Ministry?

Construction of Embankments in Punjab

*142 Smt. Harsimrat Kaur Badal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- whether it has come to the notice of the Union Government that the Government of Punjab has started to build embankments and strengthening them after the Meteorological Department's warning of heavy rainfall and if so, the details thereof;
- whether the Government is aware that heavy rainfall gushes water through thousands acres of paddy every year and such last minute rush repair of embankment amounts to only wastage of funds and corruption;
- if so, whether the Union Government has allocated funds to the State of Punjab for making proper embankments to prevent rainwater flooding of the crops and if so, the details thereof; and
- whether the Union Government proposes to make a policy to prevent this last minute repair of embankment causing damages and loss to the exchequer and if so, the details thereof?

Length of National Highways

*143 Shri Phani Bhusan Choudhury:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of National Highways (NHs) belonging to 8, 6, 4 and 2 lanes in the country (in kms) along with the number of the NHs and their length thereof, State-wise;

(b) the total length of the NHs completed so far in the country, State/UT-wise;

(c) whether there are plans for electrification of all stretches of NH projects in the country, particularly in Assam;

(d) if so, the details thereof; and

(e) the number of ongoing NH projects in Assam along with their package-wise break-up with length of project, award date and cost, original date of completion or likely date of completion and reasons for delay, if any?

UJALA Scheme and its Impact on Energy Savings

*144 Shri Baijayant Panda:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the number of LED bulbs distributed by the Government under the UJALA scheme so far to save electricity; and

(b) the impact of the said scheme on energy savings and consumer electricity bills?

Construction of Airport at Kargil

*145 Shri Mohmad Haneefa:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that the Government has conducted a survey regarding the construction of a civil airport at Kargil;

(b) if so, the status thereof along with the action taken thereon;

(c) whether the Government proposes to consider construction of the said airport at Kargil any time soon; and

(d) if so, the details thereof and the time by which it is likely to be constructed?

Digi Yatra App

†*146 Shri Janardan Mishra:

Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to promote efficiency in air travel through digitization, particularly with the help of Digi Yatra App;

(b) the number of persons registered on the App along with the details of facilities made available through the said App; and

(c) the roadmap prepared to further enhance efficiency and digitization in air travel?

NH Projects in Bihar and West Bengal

*147 Shri Dinesh Chandra Yadav:
Smt. Sandhya Ray:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details and present status of all National Highway (NH) projects sanctioned and ongoing in the country, particularly in Bihar, West Bengal and Madhya Pradesh under Green Field project, Expressway project and National Highways project, project-wise, NH-wise;

(b) the details of original timelines decided and the time by which the said projects are likely to be completed and the reasons for delay in the said projects along with the funds allocated and utilised on each NH project, State-wise;

(c) the reasons for delay in starting the work on Patna-Purnia NH via Bidupur-Dalsingsarai-Simari Bakhtiyarpur-Udakishanganj even after DPR is ready and tender works completed;

(d) the present status of NHs 106 and 107 and the reasons for delay in construction on the said NHs;

(e) the details of various road projects sanctioned/ongoing and those completed along with the funds sanctioned and utilised in Bhagalpur district in Bihar and Bhind and Datia districts in Madhya Pradesh;

(f) the details of steps taken to complete all ongoing NH projects in the country particularly in Bihar, Madhya Pradesh and West Bengal within the stipulated time period; and

(g) whether the National Highways Authority of India proposes to take up development of new NH projects in Bihar and particularly in Jamui Parliamentary Constituency and if so, the details thereof?

Multiple Boards for Water related Issues

*148 Shri Maddila Gurumoorthy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that multiple bodies such as State and Central Pollution Control Boards and the Central Ground Water Board etc. at both State and Central level currently bear responsibility for issues related to water;

(b) if so, whether it is a fact that such multiple bodies have led to time delays while adjudicating on essential matters;

(c) if so, whether the Government has considered creating a central body with representation from all such bodies at the State and Central level so that essential decisions may be taken

without undue time delays; and

(d) if so, the details thereof and if not, the reasons therefor?

Renewal of Driving Licences

†*149 Shri Giridhari Yadav:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether driving licences have to be renewed every five years when a person attains the age of 40 years under the Motor Vehicles Act, 1988 and if so, the details thereof;

(b) whether the said provision was made when the average life expectancy of people was 50 years;

(c) whether the average life expectancy of people has now assessed to be 70 years and if so, the details thereof; and

(d) whether the Government proposes to do away with the said provision, if so, the time by which it is likely to be done and if not, the reasons therefor?

Concerns of Fishing Community over Greenfield Highway NH-744

*150 Dr. Shashi Tharoor:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Union Government has taken cognizance of the concerns of the fishing community of Kerala over the impugned project, Greenfield Highway NH-744;

(b) if so, the details thereof including the steps taken thereon and if not, the reasons therefor; and

(c) whether the land for the construction of the impugned project is being bought/acquired from the fishing community, if so, the details thereof along with the compensation being offered to the fishers, district-wise?

Agricultural Waste for Ethanol Production

†*151 Shri Darshan Singh Choudhary:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to set up ethanol production plants in Narmadapuram Parliamentary Constituency as sugarcane, paddy, wheat and green gram (moong) are produced there in large quantity;

(b) if so, whether any action-plan has been formulated for the said purpose and if so, the details thereof;

(c) whether the Compressed Bio-Gas (CBG) plants are proposed to be set up by the Government and Public Sector Undertakings of petroleum sector to make use of agriculture waste in Madhya Pradesh, particularly in the said Parliamentary Constituency; and

(d) if so, the details thereof?

Flight Delays of Airlines

*152 Shri Dhairyasheel Sambhajirao Mane:
Shri Chavan Vasantryao Balwantrao:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has held any deliberation with the airline companies to address the causes of flight delays and if so, the details thereof;

(b) the mechanism in place to ensure effective communication between the regulatory body and airlines;

(c) whether the Government has devised/proposes to devise any mechanism or guidelines for airlines to prevent frequent delays and if so, the details thereof;

(d) whether the Government plans to provide training to aviation officials to acquire world class skills rather than relying on foreign institutions to meet its aviation training and production needs; and

(e) if so, the details thereof and if not, the reasons therefor?

Power Generation Capacity

*153 Dr. Mohammad Jawed:
Smt. Jyotsna Charandas Mahant:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of total power generation capacity in the country since 2015, year-wise;

(b) the steps taken by the Government to increase production capacity since 2014;

(c) the details of the contribution of coal to the total power generation capacity in the country during the last five years;

(d) whether the cost per unit of power generation has risen due to the import of coal during the last few years and if so, the details thereof; and

(e) the steps taken by the Government to reduce the production cost per unit of power generated and to upgrade the infrastructure for the purpose in the States of the country, especially in Bihar?

Flights from Gulf Sector

*154 Shri Anto Antony:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has noticed that Air India and Air India Express have cancelled four flights in Kerala Gulf sector on 15th July 2024 which led to more than 800 passengers stranded at different airports in Kerala and Gulf countries;

- (b) if so, the details thereof and the reasons for last minute cancellations;
- (c) whether it is true that the passengers are entitled to get compensations for the flight cancellation as per the Civil Aviation Rules;
- (d) if so, the details thereof including compensations provided to the passengers during the last six months, month-wise;
- (e) whether the Government has noticed that on cancellation of booking, almost 40 per cent of ticket charge is being deducted even before 24 hours of departure of the flight; and
- (f) if so, the details thereof along with the justification for the said cases/incidents?

Air Services from Pathankot Airport

*155 Shri Sukhjinder Singh Randhawa:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is a fact that the Government has discontinued Air India flights which were started under Regional Connectivity Scheme at Pathankot Airport and if so, the reasons therefor; and
- (b) the time by which it is likely to be operational again?

Expansion of Durgapur Airport

*156 Shri Saumitra Khan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government proposes any roadmap for the expansion of Durgapur Kazi Nazrul Islam Airport; and
- (b) if so, the details thereof and if not, the reasons therefor?

Inter-linking of Rivers

*157 Dr. Amol Ramsing Kolhe:
Shri Bhaskar Murlidhar Bhagare:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the inter-linking of rivers programme under National Perspective Plan has achieved its objectives, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government is contemplating any special scheme to inter-link rivers of the country, particularly in Maharashtra;
- (c) if so, the details along with the current status thereof;
- (d) the details of timeline fixed for completion of inter-linking of rivers;
- (e) the other steps taken by the Government for inter-linking of river projects in the country, river-wise; and
- (f) the details of the benefits in respect of irrigation, drinking water supply and hydro power

generation through these projects along with the estimated cost thereof?

Growth of Aviation Sector

*158 Shri Suresh Kumar Shetkar:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that the aviation sector has been galvanized during the last ten years and the number of airports have doubled to 149 and if so, the details thereof;

(b) whether it is also true that the rollout of air connectivity to tier-two and tier-three cities under UDAN scheme has been widespread and five hundred and seventeen new routes carry 1.3 crore passengers and if so, the details thereof;

(c) whether it is also a fact that Indian carriers have pro-actively placed orders for over 1000 new aircrafts and expansion and development of existing airports continues expeditiously; and

(d) if so, the details thereof and progress made till now, along with funds sanctioned/spent therefor?

Status of Chennai Metro Rail Project

*159 Shri T R Baalu:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Union Government has approved the Chennai Metro Rail Phase-II project and if so, the details thereof;

(b) the details of the total length of routes, cost, financing and share sanctioned and released by the Union Government; and

(c) whether the progress of the project is slow and if so, the reasons therefor?

Jal Jeevan Mission in Assam

*160 Shri Gaurav Gogoi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the current status of the Jal Jeevan Mission (JJM) in terms of household tap connections provided in Assam;

(b) the number of villages which have achieved 100% Functional Household Tap Connections (FHTCs) under the JJM in Assam;

(c) the steps being taken to address water quality issues under the JJM in rural areas of Assam; and

(d) whether the Government has taken any specific steps to ensure the progress of the JJM in the flood-prone areas of Assam and if so, the details thereof?

NEW DELHI
Friday, July 26, 2024/
4 Shravana, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General

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Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Thursday, August 1, 2024/10 Shravana, 1946 (Saka)

Ministries of Civil Aviation; Food Processing Industries; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Power; Road Transport and Highways; Tribal Affairs

नागर विमानन; खाद्य प्रसंस्करण उद्योग; आवासन और शहरी कार्य; जल शक्ति; सूक्ष्म, लघु और मध्यम उद्यम; पेट्रोलियम और प्राकृतिक गैस; विद्युत; सड़क परिवहन और राजमार्ग; जनजातीय कार्य मंत्रालय

Total Number Of Questions - 230

Metro Rail Project for Vellore

1611 Thiru D M Kathir Anand:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- whether the Union Government has any plans to start Metro Rail project in Vellore and if so, the details thereof;
- the steps taken by the Government to expedite the said project;
- whether it is true that the Union Government sanctioned Rs. 63,000 crore for the Chennai Metro Rail Phase II project and no funds has been released so far for the execution of the said project till now; and
- if so, the details thereof and if not, the reasons therefor?

Water Heritage Structures in Andhra Pradesh

1612 Shri C M Ramesh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- whether it is a fact that four Water Heritage Structures (WHSs) have been identified from the State of Andhra Pradesh during Amrit Mahotsav;
- if so, the details thereof;
- the details of efforts being made by the Union Government, in coordination with the State Government to maintain/upgrade WHSs in Andhra Pradesh;
- whether any funds have been allocated by the Government for WHSs in 2023-24 Budget, with a particular reference to Andhra Pradesh; and
- if so, the details thereof?

Cleaning of Ganga River

1613 Dr. Bhola Singh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government has undertaken any initiatives to clean rivers including the Ganges and its tributaries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the status of river cleaning projects;
- (d) the details of the efforts made to reduce pollution and improve water quality with specific focus on the river Ganga passing through Bulandshahr;
- (e) the other steps taken to enhance river cleanliness; and
- (f) the details of any new projects or schemes aimed at ensuring sustainable and long-term cleanliness of rivers?

PM SVANidhi in Maharashtra

- 1614 Dr. Hemant Vishnu Savara:
Shri Bhaskar Murlidhar Bhagare:
Shri Aashtikar Patil Nagesh Bapurao:
Shri Amar Sharadrao Kale:
Prof. Varsha Eknath Gaikwad:
Shri Nilesh Dnyandev Lanke:
Smt. Supriya Sule:
Shri Mohite Patil Dhairyasheel Rajsinh:
Dr. Amol Ramsing Kolhe:
Shri Bajrang Manohar Sonwane:
Shri Sanjay Dina Patil:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Street Vendors Atma Nirbhar Nidhi (PM SVANidhi) scheme in Maharashtra;
- (b) if so, the number of women street vendors who have benefited out of the scheme in Maharashtra;
- (c) the total number of beneficiaries registered in Maharashtra under PM SVANidhi scheme particularly in Palghar district during the last three years, year-wise;
- (d) the rate of interest at which these beneficiaries are getting loan and share of percentage of the subsidy to be borne by the Government and the beneficiaries;
- (e) the share of private sector banks in PM SVANidhi scheme since its inception;
- (f) whether the Government has taken steps to encourage participation of private banks and enhance their share in the total sanctions and disbursements in the scheme and if so, the details thereof; and
- (g) the other steps taken by the Government to increase the e-commerce among the street vendors?

Construction of Hostels for ST Students

- 1615 Shri Arun Bharti:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has any scheme for the construction of hostels for Scheduled Tribe (ST) students and if so, the details thereof;

(b) the number of current hostels in Bihar, district-wise including Munger, Sheikhpura and Jamui districts;

(c) the details of the funds allocated and released for such hostels in Bihar;

(d) whether the State Government of Bihar has requested the Union Government for construction of more hostels in Bihar; and

(e) if so, the details thereof and the steps taken by the Union Government in this regard?

Kerosene Allocation

1616 Shri Murasoli S:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details and the amount of kerosene allocated and disbursed to Thanjavur district, month-wise from the year 2023;

(b) whether the Government has taken any step to address the kerosene shortage in Thanjavur district; and

(c) if so, the details thereof and if not, the reasons therefor?

Pathways to Amrit Kaal

1617 Shri Basavaraj Bommai:
Smt. Smita Uday Wagh:
Smt. Kamaljeet Sehrawat:
Shri Khagen Murmu:
Shri Rajkumar Chahar:
Shri P C Mohan:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to implement the recommendations of the report titled 'Pathways to Amrit Kaal: Envisioning and realising a new future for Indian cities' of the high-level committee on urban planning;

(b) whether the Government has taken any steps to address the issue of rapid urbanisation faced by the cities in the country; and

(c) if so, the details thereof?

Malnutrition of Poor Tribal Families

†1618 Shri Rajkumar Roat:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether it is a fact that most of the poor tribal families of scheduled areas are facing the problem of malnutrition;

(b) if so, whether the Government proposes to distribute foodgrains/food items full of nutrition to the poor families living in remote areas by formulating a special plan with an objective to eradicate the problem of malnutrition completely from scheduled areas;

(c) if so, the time by which the said plan would be formulated and if not, the reasons therefor;

(d) whether the Government proposes to execute the said scheme to eradicate malnutrition completely from scheduled areas in proper manner by allocating a fixed budget every year for the scheme; and

(e) if so, the details thereof?

Projects Launched under AMRUT 2.0

1619 Shri Bhartruhari Mahtab:
Shri Vijay Kumar Dubey:
Dr. Nishikant Dubey:
Smt. Kamaljeet Sehwari:
Shri Rajkumar Chahar:
Shri Parshottambhai Rupala:
Shri P C Mohan:
Shri Anup Sanjay Dhotre:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the status of the projects launched under AMRUT 2.0;

(b) the budget allocated for the engagement of town planners and other professionals under AMRUT 2.0;

(c) the details of the disbursement of Funds to the State Finance Commission for infrastructural improvement of the States; and

(d) the number of cities that have been funded to prepare the master plan and development plan?

Mega Food Park in Gujarat

†1620 Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the present status of mega food parks in Gujarat;

(b) the number of parks functioning in Gujarat at present;

(c) the details of the invested funds received and estimated to be received for the said parks; and

(d) whether the Government is likely to consider the proposal of setting up of a mega food park in Dahod in Gujarat in future and if so, the details thereof?

AMRUT 2.0 in Delhi

†1621 Shri Ramvir Singh Bidhuri:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the present status of the projects implemented under the AMRUT 2.0 in the country, State/UT-wise;

(b) whether the AMRUT 2.0 is applicable in Delhi too and if so, the names of various projects earmarked under AMRUT 2.0 for Delhi; and

(c) the quantum of funds allocated for the said projects?

DRIP in Andhra Pradesh

1622 Shri B K Parthasarathi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the number of dams that would be rehabilitated under the Dam Rehabilitation and Improvement Programme (DRIP) in Andhra Pradesh;

(b) the funds released for rehabilitation under DRIP for the State of Andhra Pradesh, project-wise; and

(c) the progress of these projects along with the timeline of completion, year-wise?

Accessibility to Drinking Water

†1623 Smt. Roopkumari Choudhary:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the rural people in Deobhog development block situated in Gariaband district are compelled to walk almost four kilometers for drinking water till date;

(b) if so, the details of various efforts which can be made to make drinking water easily accessible;

(c) whether the work done under Jal Jeevan Mission (JJM) in the said region is not in the implementation stage and if so, the reasons therefor;

(d) the action proposed to be taken against the persons found responsible for such lapses;

(e) whether any investigation has been carried out regarding the work done for laying of pipeline after construction of water tanks in absence of any water source;

(f) if so, the action taken on the erring contractors and officials responsible for the said work; and

(g) if not, whether any Inquiry Committee is proposed to be constituted for the purpose and if so, the details thereof?

Employment Opportunities in MSMEs

1624 Shri Raja A:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of employment opportunities created in MSMEs under various programmes including PMEGP during the last three years, year-wise;

(b) whether the persons engaged in MSME units are declining due to lack of financing from banks, lack of marketing opportunities etc.; and

(c) if so, the details thereof and the steps being taken by the Government to encourage MSME Units and to increase employment opportunities in MSMEs?

Production Linked Incentive Scheme

1625 Shri Chudasama Rajeshbhai Naranbhai:
Shri Lavu Sri Krishna Devarayalu:
Shri Balya Mama Suresh Gopinath Mhatre:
Shri Mukesh Rajput:
Shri Anup Sanjay Dhotre:
Shri Rajkumar Chahar:
Shri Parshottambhai Rupala:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the various steps taken by the Government to boost the Food Processing Industries (FPIs);

(b) whether the Government proposes to introduce any Production Linked Incentive (PLI) scheme in FPI sector in the country and if so, the details thereof;

(c) whether the Government also proposes to revamp PLI scheme for FPIs and if so, the details thereof;

(d) whether the criteria for selection of food processing units under PLI scheme would be changed, if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government would provide higher incentives for the units under PLI scheme, if so, the details thereof and if not, the reasons therefor?

Maintenance of National Highways in Gopalganj

1626 Dr. Alok Kumar Suman:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the National Highways (NHs) passing through Gopalganj district of Bihar are in a bad condition, if so, the details thereof and the reasons therefor;

(b) the details of the steps taken to maintain the said NHs; and

(c) the details of expenditure incurred for maintenance of the said NHs during the last five years?

Flights from Ambikapur Airport

†1627 Shri Chintamani Maharaj:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes to introduce the flights for Delhi, Varanasi and Raipur from Ambikapur airport after its upgradation in May 2023 and obtaining approval of the Directorate General of Civil Aviation (DGCA) and if so, the details thereof;

(b) whether any proposal from any company has been received or is under-consideration of the Government in this regard and if so, the details thereof; and

(c) the time by which the flights for Delhi, Varanasi and Raipur are likely to be operational?

Houses sanctioned under PMAY-U in Karnataka

1628 Dr. K Sudhakar:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has data regarding the total number of Houses sanctioned under PMAY-U for Karnataka and if so, the details thereof, district-wise;

(b) whether the Government has data regarding the progress of various projects initiated under the Smart Cities Mission (SCM) for Karnataka and if so, the details thereof;

(c) whether any projects are being undertaken under AMRUT 2.0 at Chikkaballapur Lok Sabha Constituency and if so, the details thereof; and

(d) the details of Self-Help Groups (SHGs) formed and the support given to all such groups across Karnataka and at Chikkaballapur under Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM)?

Operation Greens

1629 Shri Magunta Sreenivasulu Reddy:

Shri Putta Mahesh Kumar:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of the total number of farmers benefited under Operation Greens during the last five years, State-wise including Andhra Pradesh;

(b) the details of the Tomato, Onion and Potatoes (TOPs) centric projects/initiatives undertaken during the last five years and its impact on the prices of the same, State-wise including Andhra Pradesh;

(c) the details of the steps taken to regulate pricing of the TOPs and 22 other perishable crops as identified under the scheme during the last five years, State-wise including Andhra Pradesh; and

(d) the details of the total funds allocated and utilized for the purposes of implementing Operation Greens, especially the long and short term components as specified under the scheme

during the last five years, State-wise including Andhra Pradesh?

Upgradation of Cold Chain and Preservation Infrastructure Facilities

1630 Shri G M Harish Balayogi:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government has any scheme/project for the purpose of developing/upgrading cold chain and preservation infrastructure facilities in the country;

(b) if so, the details of the total number of cold chain and preservation infrastructure facilities established during the last five years across the country, State-wise including Andhra Pradesh;

(c) the details of the total number of cold chain and preservation infrastructure facilities catering to fish and other such marine products established across Andhra Pradesh under such schemes during the last five years, district-wise particularly Bapatla District;

(d) the details of the funds allocated for the schemes and utilised for the setting up establishment of cold chain and preservation infrastructure facilities in Andhra Pradesh during the last five years; and

(e) whether the Government has considered upgradation of such facilities under its schemes/projects in Andhra Pradesh and if so, the details thereof?

Tunnel Road on NH-66

1631 Shri Kota Srinivasa Poojary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether Kallianpura-Santhe-katte tunnel road project on NH-66 in Udupi was scheduled to be completed by January, 2024, if so, the details thereof and the reasons for the delay;

(b) the details of the steps taken to complete the project; and

(c) whether the delay is attributed to the negligence of the contractor and authorities and the details of the measures implemented to address this issue and if so, the details thereof?

Carbon Neutral Airports

1632 Shri Arvind Dharmapuri:

Shri Murari Lal Meena:

Shri Bidyut Baran Mahato:

Shri Lumba Ram:

Shri Khagen Murmu:

Smt. Kamaljeet Sehrawat:

Shri Dhaval Laxmanbhai Patel:

Shri Anurag Singh Thakur:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the steps taken to promote the use of green energy at airports;
- (b) the number of airports equipped with green energy technology since 2014;
- (c) the roadmap ahead to make airports carbon neutral; and
- (d) whether IGI Airport, Delhi is being made carbon neutral on priority and if so, the details thereof?

Cashless Treatment to Road Crash Victims

1633 Shri Raju Bista:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of scheme for providing cashless treatment for road crash victims, including eligibility criteria and coverage;
- (b) the details of the estimated budget allocation for the same during the current fiscal year and projected financial impact assessments for the next five years;
- (c) the details of the coordination worked out with the Ministry of Health and Family Welfare and other relevant stakeholders to ensure effective implementation and outreach of the said scheme across the country; and
- (d) the details of the future strategies and potential expansions to enhance the scope and accessibility of cashless treatment for road crash victims, especially in rural and remote areas of West Bengal?

Flight Services to Gulf Countries

1634 Dr. M P Abdussamad Samadani:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government is aware of the current demand-supply gap in flight services between Kerala airports and GCC countries and if so, the details thereof;
- (b) the details of the measures taken to increase the number of direct flights from major airports of Kerala to various destinations in GCC countries, utilizing the full quota of bilateral air service agreements to increase the frequency of flights;
- (c) whether the Government proposes to take initiatives or conduct negotiations with airlines and GCC countries to enhance flight connectivity and to make air travel more affordable and accessible for the expatriate community from Kerala; and
- (d) if so, the details thereof?

Hydro Potential in the Country

1635 Shri Dushyant Singh:
Shri Rajkumar Chahar:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of the Power Purchase Agreement between Ratle Hydro Electric Power Corporation Limited (RHPCL) and Rajasthan Urja Vikas, IT Services Limited;

(b) whether the Government has taken any initiative to harness the hydro potential including the hydro pumped storage potential and if so, the details thereof;

(c) the details of the hydro potential in the country, State-wise; and

(d) the number of hydro projects in the country whose Detailed Project Reports (DPRs) have been concurred by the Central Electricity Authority (CEA) during the last ten years for taking up construction along with the number of DPRs under preparation, State-wise?

Accident due to Black Spots in Andhra Pradesh

1636 Shri Daggumalla Prasada Rao:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of black spots identified causing road accident in Andhra Pradesh and the criteria used for their identification, district-wise;

(b) the details of the measures taken to rectify these black spots in Andhra Pradesh;

(c) the details of completed and ongoing projects for improving road safety on these locations; and

(d) the details of funds allocated and utilised for rectifying black spots in Andhra Pradesh in the last three years, year-wise?

PMAY-U in Assam and North-Eastern States

†1637 Shri Pradeep Purohit:

Shri Murari Lal Meena:

Shri Lumba Ram:

Shri Janardan Mishra:

Shri Dilip Saikia:

Shri Ravindra Shukla Alias Ravi Kishan:

Shri Jugal Kishore:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the funds sanctioned and utilized along with the number of houses allotted under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception, State/UT-wise including Assam;

(b) the details of the number of houses registered in the name of women and men separately;

(c) whether separate criterion has been set for North-Eastern States and hilly areas under PMAY-U and if so, the details thereof; and

(d) the future roadmap for further expansion of PMAY-U?

Construction of Bypass on NH-85

1638 Mr. tamilselvan thanga:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to construct bypass road to the towns of Bodi, Theni, Aundipatti and Usilampatti on the new National Highway-85 (NH-85), if so, the details thereof and if not, the reasons therefor;

(b) the details of timelines of the said project and budget allocated therefor; and

(c) the details of the steps being taken to alleviate traffic congestion and improve road safety in the aforementioned towns until the bypasses are constructed?

JJM in Kerala

1639 Shri Kodikunnil Suresh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of total number of tap water connection provided under Jal Jeevan Mission (JJM) Har Ghar Nal Yojana in Kerala districts particularly in Mavelikkara Lok Sabha Constituency during the last three years and the current year;

(b) whether there has been any delay in the implementation of JJM in the Mavelikkara Lok Sabha Constituency due to lack of submission of utilization certificates or progress report updation;

(c) if so, the details thereof and action taken thereon; and

(d) the details of total funds allocated for implementing the JJM in Kerala districts particularly in Mavelikkara Lok Sabha Constituency during the last three years and current year and the details of ongoing projects and any projects that are yet to be completed in the State of Kerala?

Tap Water Connections

†1640 Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Shri Arvind Ganpat Sawant:

Shri Shyamkumar Daulat Barve:

Shri Shirang Appa Chandu Barne:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the number of households provided with tap water connections in rural and urban areas under Jal Jeevan Mission (JJM);

(b) the percentage of cost shared by the Union Government and the State Governments for providing tap water to households in rural and urban areas;

(c) whether the Union Government is aware that water resources are not being utilized properly due to the absence of check dams in rural areas and if so, the details thereof;

(d) whether there is any proposal to provide Central assistance to the State Government to construct check dams so that tap water could be provided to rural households regularly; and

(e) if so, the time by which a final decision is likely to be taken in this regard?

Smart Cities in Tamil Nadu

1641 Shri Navaskani K:
Dr. D Ravi Kumar:
Dr. Thirumaavalavan Tholkappiyan:
Shri C N Annadurai:
Shri Selvam G:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the details of the expenditure incurred by the Government for establishing smart cities in the country including Tamil Nadu during the last three years, year-wise;
- (b) whether the funds provided/being provided is sufficient to convert the existing cities into smart cities, if so, the details and if not, the steps taken/being taken in this regard;
- (c) the names of the cities identified under Smart Cities Mission (SCM) in Tamil Nadu;
- (d) the details of the districts in Tamil Nadu for which essential funds have been allocated under the said mission to develop them as smart cities;
- (e) the details of the funds allocated and utilized so far for the said purpose;
- (f) whether the work of smart city project in the said identified cities is likely to be completed on time, if so, the details thereof and if not, the reasons therefor; and
- (g) the steps taken/being taken by the Government to expedite the works along with the progress report of the above said works?

Ethanol Blending in Petrol

1642 Dr. Rajesh Mishra:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) whether the Government proposes for ethanol blending in petrol in order to reduce the dependence of import of crude oil from other countries and to save India's foreign exchange for undertaking developmental projects on infrastructure;
- (b) if so, the details thereof;
- (c) the details of the roadmap of the Government to sell ethanol blended petrol in the market; and
- (d) the details of the country's foreign exchange that can be saved in a particular year?

Electrification in Rural and Urban Areas

†1643 Shri Pradeep Kumar Singh:
Shri Rajesh Verma:
Shri Hanuman Beniwal:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether the Government has achieved the target of complete electrification of all rural and urban areas of the country and if so, the details thereof and if not, the reasons therefor;

(b) the details of the ratio of electrification throughout the country, State-wise;

(c) whether the Government conducts any study regarding the availability of supply of electricity in comparison to its demand in the States and if so, the reasons for the failure of power companies to ensure regular electricity supply to the rural and urban consumers during current year especially from the month of March, 2024 till date in Rajasthan State despite the availability of estimates of demand in this regard along with the details thereof;

(d) whether the Government has achieved the goal of providing round the clock electricity in all the urban and rural areas of the country and if so, the details thereof;

(e) the action/steps taken by the Government to strengthen the Integrated Power Development Scheme (IPDS) to supply 24X7 power to all areas in the country and time line fixed to achieve the target in this regard; and

(f) if not, the reasons therefor?

Status of Inter-linking of Rivers

†1644 Shri Ram Shiromani Verma:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the status of the inter-linking of rivers projects in the country at present;

(b) whether any Committee has been constituted by the Government on the said matter;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the action taken by the Government to receive the final approval for initiating the work on each of the said projects, project-wise and the funds earmarked for the implementation of the sanctioned projects?

Status of Flue Gas De-sulphurisation (FGD) Installation in Thermal Power Plants

1645 Shri P P Chaudhary:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the current status of installation of Flue Gas De-sulphurisation (FGD) equipment in thermal power plants across the country;

(b) the details of the number of thermal power plants (TPPs) that have completed FGD installation, category-wise;

(c) whether any thermal power plants have faced delays in FGD installation and if so, the reasons for such delays and the steps taken to address them;

(d) the amount of environmental compensation collected from non-compliant thermal power plants so far, if any; and

(e) whether the Government proposes to revise the timelines or compensation structure for FGD installation and if so, the details thereof?

National Housing Park Project in Kerala

1646 Shri K Radhakrishnan:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government is aware that the State of Kerala has proposed a novel project called 'National Housing Park (NHP)' and if so, the details thereof;

(b) whether the Government has taken any steps for promoting and replicating the idea elsewhere and if so, the details thereof;

(c) whether the Government intends to provide financial assistance to the State of Kerala under PMAY for the proposed Demonstration Housing Project to be set up in 2 Acres of land as part of NHP and if so, the details thereof; and

(d) if not, the reasons therefor?

City Gas Pipeline Distribution Projects in Andhra Pradesh

1647 Shri Kesineni Sivanath:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the number of City Gas Distribution (CGD) projects set up in Andhra Pradesh during the last five years;

(b) the list of the companies that have taken up the said projects;

(c) the progress made on these projects along with the timeline set for its completion;

(d) the quantum of funds disbursed thereon, year-wise;

(e) whether any new project proposals have been received for setting up CGD pipeline; and

(f) if so, the details thereof and if not, the reasons therefor?

Distance between Toll Gates

1648 Shri S Venkatesan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Toll gates are to be located at the distance of 60 km from the adjacent plaza and if so, the details thereof;

(b) whether the Government had announced that Toll Plazas contrary to these rules would be closed, if so, the details thereof;

(c) whether all Toll gates within the distance of 60 km from the adjacent plaza were closed, if so, the details thereof and the number of Toll plazas closed for violation of the said rules; and

(d) whether there are Toll plazas still operating contrary to these rules and the time by which the said Toll plazas will be closed?

Pollution in River Ganga

†1649 Shri Murari Lal Meena:
Dr. Mohammad Jawed:
Shri Sukhdeo Bhagat:
Shri Karti P Chidambaram:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of pollution level (inorganic, organic, heavy metals etc.) in Ganga river since 2019;

(b) the total number of projects sanctioned under Namami Gange programme since 2019 till date along with the number of projects completed, State-wise;

(c) the details of the allocated budget and expenditure, project-wise;

(d) whether any impact analysis of Namami Gange programme has been conducted so far; and

(e) if so, the details thereof and if not, the reasons therefor?

Post Crop Harvest Infrastructure

1650 Shri Dhaval Laxmanbhai Patel:
Shri Dharambir Singh:
Shri Anurag Singh Thakur:
Shri Bidyut Baran Mahato:
Shri Khagen Murmu:
Smt. Kamaljeet Sehrawat:
Shri Manoj Tiwari:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the steps taken by the Government to improve Post Crop Harvest related Infrastructure since 2014;

(b) the funds allocated under Agri Infra Fund Scheme for Post Harvest Infrastructure since its inception, State/UT-wise; and

(c) the status of loans sanctioned under Pradhan Mantri Formalisation of Micro Food Processing Enterprises since its inception, State/UT-wise?

National Small Industries Corporation

1651 Dr. Dr Jayanta Kumar Roy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the National Small Industries Corporation (NSIC) provides integrated support services to MSMEs and if so, the details thereof;

(b) the details of projects/schemes being implemented and the physical achievements/progress made in this regard during the last three years, scheme and State-wise;

(c) the details of the funds sanctioned under various schemes by NSIC during the last three years, scheme and State-wise;

(d) the details of the beneficiaries under the National Scheduled Caste and Scheduled Tribe Hub for establishment of new enterprises during the last three years;

(e) whether the Government has reviewed the functioning of NSIC to make it more effective; and

(f) if so, the steps being taken by the Government in this regard?

Cost of Petroleum Products

1652 Shri Arvind Ganpat Sawant:
Shri Sanjay Haribhau Jadhav:
Shri Shirang Appa Chandu Barne:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the average cost of petroleum products for every year since 2014;

(b) the yearly percentage increase in the cost of petroleum products for every year during the last five years and the reasons for such increase;

(c) whether the Union Government has taken any steps to control the rise and if so, the details thereof;

(d) the steps taken by the Union Government to explore alternatives to petroleum products;

(e) whether there is any proposal to bring the petroleum products under GST regime; and

(f) if so, the time by which the final decision is likely to be taken in this regard and if not, the reasons therefor?

Refinery in Barmer

†1653 Shri Ummeda Ram Beniwal:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the progress made against the target of construction of the refinery in Barmer Parliamentary Constituency of Rajasthan;

(b) the time by which the said refinery is likely to become operational; and

(c) if so, the details thereof?

Participation under Atal Bhujal Yojana

1654 Shri Anurag Sharma:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the steps taken by the Government to ensure the participation of communities and panchayats under the Atal Bhujal Yojana;

(b) the details of Disbursement Linked Indicators that the Government follows while giving

incentive disbursement to the States;

(c) the criteria for identifying water-stressed areas within each of the seven States, particularly in the State of Uttar Pradesh along with the details of those areas; and

(d) the steps taken by the Government to inculcate behavioural change amongst citizens?

Proposed Elevated Highway in Goa

1655 Shri Captain Viriato Fernandes:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the proposals received from the Government of Goa for the elevated highway project from Dabolim to Verna;

(b) the details of estimated cost, drawings, name of work, sanction order copy issued by the Union Government for the said project; and

(c) whether the Union Government has taken into consideration the height restriction in and around Dabolim Airport for planning/approving the said project and if so, the details thereof?

Financial Assistance for Mega Food Park

†1656 Shri Vishnu Dayal Ram:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government provides financial assistance for setting up of Mega Food Parks and Food Processing units in the country;

(b) if so, the details thereof during the last three years and the current year, State/year-wise; and

(c) whether the Government proposes to give any concession and priority for setting up of Mega Food Parks and Food Processing units in aspiring districts and if so, the details thereof?

In-Situ Slum Rehabilitation (ISSR) under PMAY-U

1657 Shri Eswarasamy K:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of physical progress of In-Situ Slum Rehabilitation (ISSR) under PMAY-U since its inception, State-wise including Tamil Nadu;

(b) the details of the funds allocated and released so far for ISSR under PMAY-U since its inception, State-wise;

(c) whether the Government is aware of the unoccupied houses under the ISSR scheme and if so, the details thereof; and

(d) the steps taken/being taken by the Government to address the above mentioned inoccupancy?

CNG Pumps

1658 Smt. Poonamben Hematbhai Maadam:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken steps to promote the use of CNG in the country and if so, the details thereof;

(b) whether there has been an increase in the number of CNG-operated vehicles and if so, the details thereof;

(c) the details of the number of CNG pumps opened across the country during the last five years, State-wise including Gujarat; and

(d) the details of the number of CNG pumps in Jamnagar and Devbhumi Dwarka districts of Gujarat?

Functional MSMEs in Jharkhand

1659 Dr. Nishikant Dubey:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of Micro, Small and Medium Enterprises (MSMEs) working/functional in Jharkhand, especially in Santhal Pargana at present;

(b) whether these enterprises are not getting the benefit of schemes of the Government;

(c) if so, the details thereof; and

(d) the corrective steps taken by the Government in this regard?

Work on NH-58

†1660 Dr. Manna Lal Rawat:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the work of proposed National Highway No.-58 from Udaipur to Idar, Gujarat via Jhadol has been completed and if so, the details thereof;

(b) the details of total funds allocated for compensation to persons whose land has been acquired for the construction of NH-58E up to Idar (Gujarat) via Udaipur-Jhadol; and

(c) the details of the total amount paid so far as compensation along with the details of the amount due to be paid as on date?

Preservation and Processing Infrastructure

1661 Shri Naresh Ganpat Mhaske:

Shri Praveen Patel:

Shri Haribhai Patel:

Dr. Shrikant Eknath Shinde:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the steps taken by the Ministry during the last five years to encourage investments in both on-farm and off-farm preservation and processing infrastructure;

(b) the specifics details of initiatives or assistance programmes aimed at enhancing the capabilities of farmers to mitigate post-harvest losses;

(c) the distribution and expenditure of funds allocated to States/Union Territories for the advancement of the food processing sector, with a breakdown of the schemes and projects endorsed in each state, for the financial years spanning 2018-19 to 2023-24; and

(d) the particulars regarding credit-linked financial aid offered to entrepreneurs for establishing food processing or preservation industries during the same timeframe, encompassing the number of recipients and the overall disbursement amount?

Common Facility Centres

1662 Shri Bastipati Nagaraju:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of common facility centres and infrastructure development projects that have been approved under MSMEs in the State of Andhra Pradesh;

(b) the details of progress of all common facility centres and infrastructure development centres and the number of centres that are functional in the State of Andhra Pradesh, category-wise; and

(c) the number of MSMEs benefited from the functional common facility centres and infrastructure development centres?

Development of Holiday Homes and Touring Officers' Hostels

1663 Shri Laxmikant Pappu Nishad:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of accommodations available to serving/retired Government employees in Holiday Homes and Touring Officers' Hostels;

(b) whether the Government has any plan to develop Holiday Homes/Hostels in other prominent cities including Shirdi, Kolhapur, Ratnagiri, Ujjain, Puri, Ayodhya, Muzzafarpur, Gorakhpur and if so, the details thereof; and

(c) whether the Government proposes to increase the number of accommodations in certain Holiday Homes and Touring Officers' Hostels including Siliguri, Pune, Nagpur, Nasik and Goa through e-Sampada portal and if so, the details across the country thereof, city-wise?

Release of Cauvery Water

1664 Shri Selvaganapathi T.M.:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that the Cauvery Water Regulation Committee has asked the Government of Karnataka to ensure the flow of 11,500 cusecs of water at Biligundlu every day till July 31 to supply water for Tamil Nadu;

(b) if so, the details thereof;

(c) whether it is a fact that Karnataka did not maintain the flow of water into the river for environmental purposes between February and May and if so, the details thereof; and

(d) whether it is also a fact that the current year is being treated as a normal year and inflow into the river also remains normal and if so, the details thereof?

Surat-Chennai Greenfield Highway

1665 Ms. Praniti Sushilkumar Shinde:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the measures taken to ensure fair compensation to the farmers affected by land acquisition for the Surat-Chennai Greenfield Highway project in Akkalkot and Dakshin Solapur talukas;

(b) the details of the plans to address the concerns of farmers about the potential negative impact on soil fertility and agricultural productivity due to the highway construction; and

(c) the details of the alternative access routes/infrastructure to ensure farmer's access to their fields and manage the remaining land effectively without any fertility loss?

Meat Import and Export

1666 Ms. S Jothimani:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of import and export of meat from 2014-24, including beef;

(b) whether the Government has any plans or initiatives to increase meat exports;

(c) if so, the details thereof;

(d) whether the Government has studied the impact on meat import and export due to prevailing social phenomena like protests and mob attacks; and

(e) if so, the details thereof?

Denial to Disabled People to Board Flights

1667 Shri Rajesh Verma:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of cases reported regarding the denial to disabled people to board flights during the last five years;
- (b) the steps being taken to penalize airlines for the same;
- (c) whether the Government sensitizes flights and flight staff towards the needs and causes of the disabled flying with them and if so, the details thereof; and
- (d) whether the Government proposes to introduce compensation for such disabled persons who have been denied boarding or subjected to scrutiny and humiliation due to their disability at the time of boarding flights and if so, the details thereof?

Toilets in Rural Areas

†1668 Smt. Delkar Kalaben Mohanbhai:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the families living in rural areas of various States of the country do not have toilets in their houses as yet;
- (b) if so, the details thereof, State/UT-wise including Dadra and Nagar Haveli and Daman and Diu and if not, the reasons therefor;
- (c) whether the Government has any data regarding rural and urban slum dwellers living without toilets and regular water supply;
- (d) if so, the details thereof, State and district-wise and if not, the reasons therefor; and
- (e) the manner in which the Government proposes to tackle this problem, State-wise?

Complementary Schemes for Utilization of Loans

1669 Dr. Gumma Thanuja Rani:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) whether the schemes like 'Jagana Thodu' in Andhra Pradesh providing interest-free loans to vendors and artisans have enhanced productivity and if so, the details thereof;
- (b) the details of the complementary schemes initiated by the Government for better utilization of such loans; and
- (c) whether the Government proposes to introduce additional complementary schemes if existing ones are unsatisfactory and if so, the details thereof?

Airports in West Bengal

1670 Shri Khalilur Rahaman:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of civilian airports in the State of West Bengal;
- (b) the number of airports identified for air connectivity in West Bengal under UDAN Scheme;
- and

(c) whether the Government considers to establish an airport near the historical town of Murshidabad that would lead to promote tourism and if so, the details thereof?

Smart Classes and Digital Libraries under Smart Cities Mission

†1671 Shri Manoj Tiwari:
Shri Ganesh Singh:
Dr. Rajeev Bharadwaj:
Shri Lumba Ram:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री
be pleased to state:

(a) the details of the construction of smart classes and digital libraries under the Smart Cities Mission (SCM);

(b) the details of the investments and cities covered under SCM from its inception till date; and

(c) the steps taken for providing 5G connection and making improvement in all cities across the country?

Scheme for Homeless People

†1672 Shri Dileshwar Kamait:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री
be pleased to state:

(a) whether many homeless people are living in public places like footpaths, flyovers, railway stations etc. in the country and if so, the details thereof;

(b) whether the Government has formulated any scheme for rehabilitation of homeless people especially children and to impart necessary skill development training and education to them and if so, the details thereof; and

(c) whether the Government has identified the native place of these homeless people and if so, the details thereof and the manner in which their identification has been ensured?

Tap Water Connections under JJM

1673 Shri Tariq Anwar:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री
be pleased to state:

(a) the details of yearly targets and actual achievements made for providing potable tap water to every rural household in the country under the Jal Jeevan Mission (JJM);

(b) the number of households that have received tap connections and not receiving the daily quota of 55 litres of water per person per day under the JJM;

(c) the number of households with tap connections but are currently not receiving any water under the JJM;

(d) the details of the findings of the independent assessment conducted by the Ministry regarding the State's claims; and

(e) whether it is true that many certified villages lack tap water connections in their major households and if so, the details thereof?

Houses Constructed and Allotted for the Poor in Urban Areas

†1674 Shri Bhausahab Rajaram Wakchaure:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of housing units constructed and allotted to the poor households living in urban areas of the country during the current financial year as on date, State/UT-wise;

(b) the target fixed to allot these housing units during the current financial year, State/UT-wise;

(c) the number of housing units being constructed in urban areas for the poor people in the current financial year along with the funds earmarked in this regard, State/UT-wise; and

(d) the details of the housing units allotted to the poor households in urban areas during the last three years, year and State/UT-wise?

Redevelopment of Airports/Airstrips

1675 Smt. Himadri Singh:
Shri Mukesh Rajput:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes to establish new airport/airstrips in the country, particularly in Madhya Pradesh;

(b) if so, the details thereof; and

(c) whether the Government proposes to redevelop the airstrip in Farrukhabad district of Uttar Pradesh keeping in view the Buddhist pilgrimage site there and if so, the details thereof?

Route Dispersal Guidelines

1676 Smt. Mala Roy:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has laid down the Route Disbursal Guidelines (RDGs) to achieve more connectivity at present;

(b) if so, the details thereof; and

(c) the details of the airports which are connected according to the proposed RDGs particularly in West Bengal?

Houses for the Poor under PMAY-U in Jharkhand

1677 Shri Manish Jaiswal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has any data of houses provided to the poor people under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during the last three years and if so, the details thereof, year-wise;

(b) the quantum of funds allocated and the details of the houses sanctioned in to Hazaribagh district of Jharkhand under the said scheme during the last three years and the current year, year-wise;

(c) the number of applications pending with the Government for the allotment of houses to the poor families in Hazaribagh in Jharkhand under PMAY-U; and

(d) the action taken by the Government in this regard?

PM SVANidhi Scheme in Chhattisgarh

†1678 Shri Brijmohan Agrawal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether PM SVANidhi scheme is implemented in Chhattisgarh;

(b) if so, the number and names of the districts where the said scheme is implemented and the number of local street vendors to whom loans have been provided;

(c) the details of the scheme and the annual target fixed in this regard during the last five years, year-wise;

(d) the current status of the scheme in tribal areas of Chhattisgarh along with the number of tribal people benefitted under the scheme;

(e) the ratio of men and women beneficiaries under the scheme in the State; and

(f) the funds allocated and utilized so far in Chhattisgarh during the last five years, year-wise?

Pollution in Water Bodies

1679 Shri Adhikari Deepak Dev:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of the magnitude of pollution of water bodies in the country and if so, the details thereof;

(b) the steps being taken by the Government to prevent pollution of water sources by industrial effluents; and

(c) the details of industries found to be polluting water sources in the country, State-wise?

Status of Construction of NH-516E

1680 Shri Appalanaidu Kalisetti:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the funds allocated and disbursed for the construction of NH-516E passing through the Eastern Ghats in Alluri Sitarama Raju (ASR) district, under the Green National Highways Corridor Project during the last five years;

(b) the details of the challenges/delays encountered in the construction of NH-516E during the last five years and if so, the reasons therefor;

(c) the details and the current status of the construction of NH-516E, including the milestones achieved, phases completed and tasks remaining thereof;

(d) the time by which NH-516E would be completed and made operational and the details of challenges anticipated in achieving the deadline; and

(e) the details of measures taken to ensure environmental sustainability and reduce carbon footprint during the construction of NH-516E, including the use of eco-friendly technologies and materials?

PMAY in Karnataka

1681 Shri Tejasvi Surya:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of houses sanctioned, under process and completed under the PMAY in Karnataka, particularly in Bengaluru along with the number of families expected to benefit from the completion of the houses;

(b) the subsidy or financial assistance extended for the same along with the details of the scheme; and

(c) the land parcels identified for the expansion of the scheme in Bengaluru?

National Highway from Kochi to Sivaganga

1682 Adv Dean Kuriakose:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has made/received any proposal to construct a National Highway from Kochi to Sivaganga, passing through Idukki and if so, the details thereof;

(b) whether the Government has previously given in-principle approval for such a route, if so, the details thereof;

(c) whether the route is not completed so far, if so, the detail thereof and if not, the reasons therefor; and

(d) whether the Government would ensure that the project is completed as passing through Ernakulam, Vytilla, Kolanchery, Muvattupuzha, Vazhakulam, Thodupuzha, Vagamon, Kattappana, Kambammettu, Kambam and Theni to reach Sivaganga and if so, the details thereof?

Status of AMRUT in Bihar

1683 Shri Janardan Singh Sigrival:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the current status of ongoing projects and developmental works taken up under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) during the last three years, State-wise including Bihar;

(b) the details of the funds allocated and utilised under the said mission during the said period, state-wise;

(c) the details of beneficiaries under the said scheme in Bihar;

(d) whether there has been any delay in this project; and

(e) if so, the reasons therefor along with corrective measures taken by the Government in this regard?

Shortage of Pilots

1684 Shri V K Sreekandan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is a fact that airline fleet of 700 aircrafts of country could double by the financial year 2030 and if so, the details thereof;

(b) whether it is also a fact that there is a need of stronger aviation ecosystem to brace for fleet doubling in 5-6 years and if so, the details thereof;

(c) whether the Government is aware of the issue of shortage of pilots which is likely to increase by 15% more due to the new norms laid down by the Directorate General of Civil Aviation recently and if so, the reaction of the Government thereto;

(d) whether it is true that according to the anticipated growth of the aviation industry in the country skill shortages could arise across the ecosystem particularly with respect to technicians and engineers; and

(e) if so, the details thereof and the steps taken in this regard?

Open Sky Agreement

1685 Shri Krishna Prasad Tenneti:
Shri Hasmukhbhai Somabhai Patel:
Shri Mitesh Patel Bakabhai:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of countries with which India has signed open sky agreements since 2017; and

(b) the key accomplishments or progress made in the civil aviation industry as a result of said agreements?

Water Supply Projects by JICA

1686 Shri Pradyut Bordoloi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the current status of installation of water supply projects by the Japan International Corporation Agency (JICA), State-wise;

(b) whether the said projects are failing to meet their targets and if so, the details thereof;

(c) the details regarding the release of funds and additional allocations or loans for the said projects;

(d) the steps taken by the Government to ensure supply of drinking water to all stakeholders;

(e) the data on the employment generated by the projects, according to gender and age group, State-wise; and

(f) the details of projected economic internal rate of return with the actual return of the project?

AMRUT 2.0 Projects in Andhra Pradesh

1687 Shri Lavu Sri Krishna Devarayalu:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the funds released for the State of Andhra Pradesh under AMRUT 2.0 during the last five years, year-wise;

(b) the number of projects undertaken during the last five years under the mission, year and district-wise;

(c) the details of the project-wise progress made during the last five years along with the estimated cost and funds utilised, year and district-wise; and

(d) whether more cities from the State of Andhra Pradesh would be included in the scheme and if so, the details thereof and if not, the reasons therefor?

Domestic Gas Production

1688 Shri Abhishek Banerjee:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that India gets around eighty per cent of its oil requirements from other countries;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken by the Government to boost domestic oil and gas production; and

(d) the details of the measures implemented to increase natural gas consumption and the timeline fixed to achieve net-zero status?

New Airport in Maharashtra

1689 Shri Tatkare Sunil Dattatrey:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the details of operational airports in Maharashtra;
- (b) whether the Government of Maharashtra has sent a proposal to start new airports in Maharashtra; and
- (c) if so, the details thereof and the reaction of the Union Government thereto?

Food Processing Facilities

†1690 Shri Rahul Kaswan:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) whether the Union Government has received any proposal from the State Governments for setting up food processing units therein;
- (b) if so, the details thereof, State-wise including Rajasthan;
- (c) whether the Government has conducted any study to assess the requirement of food processing facilities in various States including Rajasthan and if so, the details and outcome thereof; and
- (d) the details of the schemes launched by the Government to provide necessary facilities for the development of food processing industries in Rajasthan along with the steps taken/proposed to be taken in this regard?

Flying Training Organisation in Jharkhand

1691 Shri Vijay Kumar Hansdak:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government/DGCA proposes to establish the Flying Training Organisation and Gliding Training Organisation in the State of Jharkhand;
- (b) if so, the details thereof along with the action taken for approval of FTO/GTO establishment thereof;
- (c) if not, the reasons for delay therefor and the time by which such approval is likely to be given; and
- (d) whether the Government has fixed the accountability of person responsible for the delay and if so, the details thereof?

De-notified and Nomadic Tribes in Jharkhand

1692 Shri Chandra Prakash Choudhary:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the total number of de-notified and nomadic tribes in Jharkhand along with their current population and names;
- (b) whether a commission was constituted by the Government during the last fifteen years to resolve the problems of above mentioned tribes and if so, the details thereof;
- (c) the time by which the commission would submit its report and the recommendations made therein;
- (d) whether the Government has announced to constitute a committee under NITI Aayog during the last five years; and
- (e) if so, the details thereof along with the action taken so far in this regard and if not, the time by which it would be taken?

Status of PM-eBus Sewa Scheme in Visakhapatnam

1693 Shri Sribharat Mathukumilli:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the details of the electric buses sanctioned for Visakhapatnam under the PM-eBus Sewa scheme, including their capacity and specific routes designated for operation;
- (b) the details of funds allocated and disbursed for the PM-eBus Sewa scheme in Visakhapatnam;
- (c) the current status of operationalization of the sanctioned electric buses in Visakhapatnam along with the details of fund utilization for procurement, infrastructure development and operational expenses;
- (d) the details of the challenges or delays encountered in deploying the sanctioned electric buses in Visakhapatnam along with the reasons for these delays; and
- (e) the details of the plans for additional buses or expansion of routes under the PM-eBus Sewa scheme in Visakhapatnam, including future projections and strategies aimed at enhancing public transport services?

Public Procurement Policy for Micro and Small Enterprises

1694 Shri Hasmukhbhai Somabhai Patel:
Shri Mitesh Patel Bakabhai:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the significance of Public Procurement Policy for Micro and Small Enterprises (MSEs);
- (b) the manner in which it impacts procurement from MSEs by Central Ministries/Departments/Central Public Sector Enterprises (CPSEs); and
- (c) the details of total procurement from MSEs by Central Ministries/Departments/CPSEs?

Operational Airports

†1695 Shri Ravindra Dattaram Waikar:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that the airports constructed in various parts of the country involving heavy investment have not become fully operational yet and if so, the details thereof, State-wise;

(b) whether it is also a fact that there are many airports in various districts of the country including Maharashtra from where not a single flight is taking off even today and if so, the details thereof, State-wise;

(c) whether it is also true these airports couldn't be operationalised despite launch of UDAN Scheme for the purpose and if so, the reasons therefor, State-wise; and

(d) the reaction of the Government in this regard?

National Highways in Himachal Pradesh

†1696 Dr. Rajeev Bharadwaj:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of National Highways (NHs) in Himachal Pradesh and their operational status thereof;

(b) whether the Government has given in-principle approval for construction of new NHs in Himachal Pradesh during the last ten years and if so, the details thereof;

(c) the progress made in this regard and the time by which the said works are likely to be started;

(d) the details of the names of the proposed highways along with their length; and

(e) the details of the estimated expenditure incurred on these projects and the time by which these are likely to be completed?

Air Connectivity in Odisha

†1697 Shri Sukanta Kumar Panigrahi:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of places available for air connectivity in the country including Odisha at present;

(b) whether the Government proposes to formulate any scheme in the forthcoming period to establish new route for providing air connectivity in Odisha and if so, the details thereof;

(c) whether the Kandhamal constituency is included under the scheme and if so, the details thereof; and

(d) the number of functional airports/runways constructed after the year 2014?

Airport Infrastructure

1698 Shri Vishaldada Prakashbapu Patil:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the maintenance schedule and inspections conducted at Terminal 1 of the New Delhi airport, Duman airport, and Rajkot airport prior to their recent collapse along with the number of inspections carried out;

(b) the measures taken in place to ensure the structural integrity of the terminal building;

(c) the manner in which the Government intend to enforce accountability and oversight measures specifically tailored for privately developed airports in the event of infrastructural collapses or failures;

(d) the regulatory frameworks being considered to ensure private developers uphold standards of safety and reliability in airport infrastructure;

(e) whether the Government proposes to implement specific mechanisms to monitor and evaluate the maintenance practices of private developers operating airports and if so, the details thereof; and

(f) the manner in which the Government proposes to collaborate with regulatory bodies to ensure timely inspections and adherence to safety protocols?

Flood Management

1699 Shri Anurag Singh Thakur:
Shri Khagen Murmu:
Shri Dilip Saikia:
Smt. Kamaljeet Sehrawat:
Shri Jagdambika Pal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to tackle the flood situation in the country since 2019;

(b) the details of status and role of North East Water Management Authority to tackle flood in North East of India;

(c) whether there is any improvement in flood situation in the country through steps taken in direction of flood management by the Government and if so, the details thereof; and

(d) whether the Government has some new effective plans in pipeline to tackle flood situations in the country especially in the State of Uttar Pradesh and if so, the details thereof?

Financial Assistance for MSMEs

†1700 Shri Jugal Kishore:
Shri Janardan Mishra:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the steps taken to facilitate loans for the Micro, Small and Medium Enterprises (MSMEs) and ease the procedures involved in getting the loans; and

(b) the status of the Trade Receivables Discounting System (TReDS) to improve the access to financial assistance for MSMEs?

Tribal Cooperative Marketing Development Federation of India

†1701 Shri Vijay Baghel:

Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the list of commodities covered under Minor Forest Produce (MFPs) on Minimum Support Price (MSP) along with their MSP and applicable regions; and

(b) the details regarding extension of coverage of Self Help Groups (SHGs) under Tribal Co-operative Marketing Development Federation of India (TRIFED) including Chhattisgarh?

New Eklavya Schools

†1702 Shri Rajeev Rai:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details and the number of Eklavya Residential Schools in the country, State and district-wise;

(b) the number of the new Eklavya schools established during the last eight years and the number of seats increased for the students in the above schools during the last eight years along with the number of students enrolled currently against the number of seats;

(c) the total number of teaching and non-teaching staff in these schools and the details of the sanctioned/vacant/filled posts of the teaching and non-teaching staff during the last eight years, State and district-wise; and

(d) the details of the funds spent on these schools during the said period, year-wise?

National Urban Livelihood Mission (NULM) and Swarna Jayanti Shahari Rozgar Yojana (SJSRY)

†1703 Shri Sanjay Haribhau Jadhav:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether it is proposed to mobilize the poor people living in the urban areas and provide them with opportunities for skill development under the National Urban Livelihood Mission (NULM) and the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) and if so, the details thereof;

(b) the number of districts in the State of Maharashtra where the citizens have availed the benefits of the said scheme from the year 2013 to 2024;

(c) whether Parbhani Lok Sabha Constituency is included under the said scheme and if so,

the details thereof;

(d) the extent of change in the lives after availing benefits of the said scheme by the beneficiaries along with the details thereof; and

(e) the extent to which the said two schemes are beneficial in promoting employment in the aspirational districts and to enhance the living standard of citizens along with the details thereof from the year 2013 to 2024?

Routes under RCS-UDAN Scheme

1704 Shri B Y Raghavendra:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of routes approved for operation under RCS-UDAN scheme from the Shimogga airport;

(b) the details of routes being operated from Shimogga airport under the said Scheme; and

(c) the details of remaining routes to be operated and the time by which these are likely to be operated?

Changes in Alignment of Anantpur Highway

1705 Dr. Byreddy Shabari:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has observed the change in original alignment of proposed Amaravathi to Anantapur highway through Nandyal during the last five years, if so, the details thereof;

(b) whether the Government has observed that such a diversion of the original proposed road excludes unconnected regions of Nandyal and Rayal Seema region from the development map and if so, the details thereof and the steps taken to restore the original alignment;

(c) the details of funds sanctioned for the same;

(d) whether any works of the proposed Greenfield highway has started and if so, the details thereof; and

(e) whether Government has observed that there are still no adequate national highways connecting the Rayal Seema region and if so, the details thereof; and

(f) the details of steps taken to improve road infrastructure in Rayal Seema and Nandyal?

Allocation of Petrol Pumps by PSU Oil Marketing Companies

1706 Shri Amrinder Singh Raja Warring:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the dealership commission of petrol pump has not been revised by PSU Oil Marketing Companies (OMCs) during the last seven years despite high inflation and high

operational cost and if so, the details thereof along with the reasons therefor;

(b) whether the families of martyrs belonging to the Indian Army or Central Armed Forces has been allotted petrol pumps and gas agencies, on compassionate grounds by the PSU OMCs to provide regular source of income to such families and if so, the details thereof;

(c) whether many of the said families have either left the trade or gone bankrupt due to the very low margins; and

(d) if so, the details thereof along with the measures taken by the Government to ensure their secure livelihood?

Contamination of Ground Water in Chennai

1707 Dr. Kalanidhi Veeraswamy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that increasing amount of heavy metal contamination in ground water of North Chennai has led to non-usability of water for drinking purpose in the region;

(b) if so, the details thereof along with the current level of heavy metal contamination in ground water of North Chennai;

(c) the measures taken by the Government to address the issue of heavy metal contamination in ground water of North Chennai;

(d) the details of potential health risks associated with consumption of heavy metal-contaminated ground water in North Chennai along with the steps being taken to protect the affected population;

(e) whether the Government identified the industries responsible for heavy metal contamination in North Chennai's ground water and if so, the actions taken to hold them accountable; and

(f) the steps taken by the Government to provide clean and safe drinking water to the residents of North Chennai in the light of the ground water contamination issue?

Market Linkages of Tribal Cooperatives

†1708 Shri Parbhubhai Nagarbhai Vasava:

Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the steps taken by the Government to strengthen the supply chain and market linkages of the Tribal Cooperatives; and

(b) the major achievements made in view of the said steps taken?

Energy Consumption in India

1709 Dr. Shrikant Eknath Shinde:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) the factors that contribute to India being the world's third-largest consumer of energy and crude oil;
- (b) the manner in which this demand affect the country's energy security and economic stability;
- (c) the recent trends in India's import dependency for natural gas and the measures taken to reduce it;
- (d) the key drivers of this change; and
- (e) the manner in which India is preparing to meet its energy demand and reduce its import dependency?

Effect of Open Sky Policy

1710 Shri Malvinder Singh Kang:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is a fact that 'open sky' policy adopted by the Government is putting adverse effect upon tourism sector in the country;
- (b) if so, the details thereof;
- (c) whether the Government propose to reconsider the said policy and if not, the reasons therefor; and
- (d) the steps proposed to be taken for minimizing its impact on tourism sector?

Increase in Demand for Electricity

†1711 Shri Satpal Brahamchari:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether the demand for electricity in many villages across the country is drastically increasing due to Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) run by the Government;
- (b) if so, the details thereof, State and district-wise including Haryana;
- (c) whether the Government is facing difficulty to manage the huge increase in power demand;
- (d) if so, the details thereof and the reasons therefor;
- (e) the number of villages facing acute shortage of electricity, State and district-wise; and
- (f) the steps taken/being taken by the Government to meet the said demand?

Flood Control Measures

1712 Shri Pratap Chandra Sarangi:
Shri Mahendra Singh Solanky:
Dr. Vinod Kumar Bind:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government has taken any cognizance of the flood caused by excessive rainfall in the country particularly in the States of Odisha, Madhya Pradesh and Uttar Pradesh;
- (b) if so, the details of action taken by the Government in these States, district-wise;
- (c) whether any long-term programmatic measure has been taken by the Government to minimize the damage caused by the floods every year;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has any specific strategy to control floods in Madhya Pradesh, Balasore district of Odisha, Badohi district of Uttar Pradesh; and
- (f) if so, the details thereof and if not, the reasons therefor?

SFURTI in Gujarat

†1713 Shri Chavda Vinod Lakhamshi:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) whether the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) is being implemented in Gujarat;
- (b) if so, the details of outcome achieved in Gujarat, particularly in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts;
- (c) the number of groups of traditional industries and artisans organized;
- (d) the number of traditional industry artisans and rural entrepreneurs which provided employment on regular basis;
- (e) whether the products have been supported for marketability, design intervention and better packaging; and
- (f) if so, the number of such products thereof and if not, the reasons therefor?

Agro Industrial Corridors in Tamil Nadu

1714 Thiru Dayanidhi Maran:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

- (a) the specific financial support proposed by the Union Government to provide for the agro-industrial corridor in the Cauvery delta districts and whether there are any additional funds or subsidies available for the development of food parks in Theni, Manapparai and Tindivanam and if so, the details thereof;
- (b) the manner in which the Union Government would assist in developing the necessary infrastructure for these agro-industrial projects and the role being played by Union agencies in ensuring timely support for these projects;
- (c) the initiatives being planned to incorporate advanced technologies in the food processing units and the manner in which the Government would support research and development to

enhance food processing techniques and productivity;

(d) the measures proposed to be taken to help MSMEs and small-scale producers to access national and international markets; and

(e) whether there are any plans or policies being implemented by the Ministry in collaboration with educational institutions to provide specialized courses in food processing and related fields and if so, the details thereof?

Implementation of GAGAN

1715 Shri M K Raghavan:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has implemented GAGAN across the country and if so, the details thereof;

(b) whether the Government proposes to construct a new technical building and ATC tower at Calicut airport;

(c) if so, the details thereof along with the progress made so far in this regard and if not, the reasons therefor; and

(d) whether it is true that Digi Yatra scheme is being implemented at Calicut Airport and if so, the details thereof?

Beneficiaries under PMAY-U

1716 Shri Asaduddin Owaisi:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the total number of houses sanctioned and completed so far under Pradhan Mantri Awas Yojana - Urban (PMAY-U) from the date of its commencement, State/UT-wise;

(b) whether the Government maintains the data of PMAY-U beneficiaries belonging to the social and religious groups and if so, the details thereof; and

(c) the percentage of the total number of beneficiaries for whom houses have been sanctioned and completed so far particularly the percentage of beneficiaries of Muslim community since the commencement of PMAY-U, State/UT and year-wise?

New Power Plants in Odisha

1717 Smt. Malvika Devi:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government proposes to set up any new power plants in the future in the eastern part of the country, particularly in Odisha and if so, the details thereof;

(b) the steps taken/being taken by the Government to ensure that new renewable sources are used to generate power instead of old ones; and

(c) the details of the subsidy schemes introduced by the Government under solar, wind and hydro power?

Piped Water Supply under JJM

1718 Shri Mahendra Singh Solanky:
Dr. Vinod Kumar Bind:
Shri Pratap Chandra Sarangi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is true that the Union Government is expediting the implementation of piped water to hundred percent households under the Jal Jeevan Mission (JJM) and if so, the details thereof;

(b) the percentage of households having access to piped water in Madhya Pradesh, Odisha and Uttar Pradesh, district-wise;

(c) whether the Government has set any deadline to ensure hundred per cent piped water supply in Madhya Pradesh, Odisha and Uttar Pradesh; and

(d) if so, the details thereof and if not, the reasons therefor?

Boeing 737 Max Aircraft

1719 Shri Manish Tewari:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the total number of Boeing 737 Max aircrafts operational in India, airline-wise;

(b) whether the Government is aware of the recent engine failures reported in the Boeing 737 Max across the globe and if so, the details thereof;

(c) the measures taken by the Government to ensure the safety of passengers travelling by air in India;

(d) whether the Government conducts any annual checks on the safety conditions of various airlines and if so, the details thereof along with the reports submitted thereon; and

(e) if not, the reasons therefor along with the justification with the Government for not conducting the safety audits?

Beneficiaries under Ujjwala Scheme

†1720 Shri Patel Umeshbhai Babubhai:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total number of beneficiaries of Ujjwala Scheme in Dadra and Nagar Haveli and Daman and Diu and the details thereof, district-wise;

(b) whether a large number of families are demanding gas connections under the Ujjwala Scheme in the UT of Dadra and Nagar Haveli and Daman and Diu; and

(c) if so, the steps taken/being taken by the Government to meet the demand of such families?

Airports under UDAN Scheme

1721 Shri Manickam Tagore B:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is true that the Government proposes to set up more airports and expand connectivity to tier - 2/3 cities under UDAN scheme and if so, the details thereof;

(b) whether it is also true that many airlines did not operate flights to targeted airports under UDAN scheme; and

(c) if so, the details thereof?

Kannur International Airport

1722 Shri K Sudhakaran:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has received the representations from Hon'ble MP of Kannur and many others seeking point of call status for Kannur International Airport for foreign carriers to conduct their operations and if so, the details thereof;

(b) whether the Government would consider the proposal for granting point of call of any foreign airline;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has received any response from domestic carriers to start operations from Kannur and if so, the details thereof?

Polavaram Project

1723 Shri Putta Mahesh Kumar:
Shri G M Harish Balayogi:
Shri Krishna Prasad Tenneti:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details regarding the total number of beneficiaries that would receive water once the Polavaram project has been completed in a State-wise manner especially in Andhra Pradesh;

(b) the details regarding the total quantity of water each district of Andhra Pradesh shall get once the Polavaram Project is completed;

(c) whether the Government has carried out any audit of the works carried out by the Government in regards to the development of Polavaram Project and if so, the details thereof; and

(d) whether the Government has set any proposed timeline for the completion of Polavaram

Project and if so, the details thereof?

Construction of Tribal Hostels in Maharashtra

1724 Dr. Dr Kirsan Namdeo:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the details of the funds provided for construction of Tribal Hostels in Maharashtra from 2019-24;
- (b) the details of the name of Hostels constructed in districts of Maharashtra; and
- (c) the details of the hostels under construction and those for which construction has not yet started in Maharashtra?

Solar Power Plants through NTPC

1725 Shri Vishnu Datt Sharma:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether the Government has any proposal to set up solar power plants through National Thermal Power Corporation (NTPC) in Panna, Katni and Chhatarpur districts of Khajuraho Lok Sabha Constituency keeping in view the requirement of energy;
- (b) if so, the details regarding the status of the project along with the timeline for execution of the same; and
- (c) if not, the reasons therefor?

Water Share of Rajasthan

†1726 Shri Kuldeep Indora:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the share of irrigation water in the State of Rajasthan is being determined by Bhakra Beas Management Board and if so, the details thereof;
- (b) whether the Government of Rajasthan has any representation in Bhakra Beas Management Board and if so, the details thereof;
- (c) the cusecs earmarked for irrigation water in Ganga canal flowing through Sriganganagar and Hanumangarh districts of Rajasthan and the quantity of water being supplied at present;
- (d) whether the prescribed cusecs is being reduced and if so, the details of the reasons therefor; and
- (e) whether there is any alternative plan for the above district and if so, the details thereof?

Expenditure on Airport Maintenance Works

1727 Ms Sayani Ghosh:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of airport structural collapses reported since 2014 in the country; and
- (b) whether it is true that the spending on routine maintenance work by the Airports Authority of India has gone down to 8.5 per cent in FY-2023 and if so, the reasons therefor?

Taxation from Sale of Fuel

1728 Shri Deepender Singh Hooda:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) the details of the amount collected as Central Excise, VAT and Cess per litre sale of Diesel, Petrol and Aviation Turbine Fuel (ATF) in Delhi;
- (b) the details of revenue collected by the Government from central excise duty and Cess from sale of Diesel, Petrol and Aviation Turbine Fuel (ATF) during each of the last five Financial Years (FYs) including the FY 2024-25;
- (c) the details of gain in revenue to the Government by way of withdrawal of Subsidy on LPG cylinders in FY 2020-21, FY 2021-22, FY 2022-23 and FY 2023-24; and
- (d) the details of increase in central excise duty and Cess on sale of petrol, diesel during the last five years?

Projects for Machilipatnam under AMRUT

1729 Shri Balashowry Vallabhaneni:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) whether two projects for water supply, one project for sewage and septage management, second project for drainage and third project for development of parks have been sanctioned for Machilipatnam city in Andhra Pradesh under AMRUT with an estimated cost of Rs. 80 crores;
- (b) if so, the details thereof;
- (c) whether the projects have been completed and have become operational and if so, the details thereof; and
- (d) if not, the reasons for delay, if any and the time by which those are likely to be completed?

Swachh Bharat Mission (Gramin)

1730 Shri Ramasahayam Raghuram Reddy:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the details of the targets and timelines of the Swachh Bharat Mission-Gramin (SBM-G);

- (b) whether the Government has implemented the SBM-G in Telangana;
- (c) if so, the details thereof including the funds allocated, sanctioned and released during the last three years;
- (d) whether the progress of SBM-G in the State of Telangana has been as per the stipulated targets and timelines; and
- (e) if so, the details thereof and if not, the reasons therefor?

Floods in Uttar Pradesh

†1731 Shri Utkarsh Verma Madhur:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Union Government is aware that Lakhimpur Kheri district and other neighbouring districts of Uttar Pradesh are in the grip of devastating flood due to unnecessary release of water from two rivers Mahona and Suheli in the neighbouring country Nepal and if so, the details of the concrete reasons of the said flood;
- (b) whether the Union Government is considering to carry out cleaning work of all siphons, including Bhullanpur Siphon, Naulakhia Siphon, Mallabhen Siphon and Sukhni Siphon to save crops belonging to common men in view of the terrible flood situation in Lakhimpur Kheri district of Uttar Pradesh and if so, the details thereof;
- (c) whether the Union Government is considering to build strong embankments to control the water of Mahona, Suheli, Sharda and Ghaghara rivers in order to prevent floods in Lakhimpur Kheri district of Uttar Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

Kazhakkuttam - Kadambattukonam Stretch of NH-66

1732 Adv. Adoor Prakash:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details and present status of the construction works of widening of the Kazhakkuttam - Kadambattukonam stretch of NH-66 in Kerala along with funds allocated, released and utilized and works completed so far;
- (b) whether the Government and NHAI have received any representations for construction of elevated flyover and underpasses on certain places in this stretch citing large public inconvenience with construction on present plan and if so, the details thereof and the action taken thereon, city-wise;
- (c) the details of changes in the approved plans of this project made so far; and
- (d) the details of the measures taken by the Government to complete the project without delay?

Mega Food Park Scheme

†1733 Shri Arun Kumar Sagar:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether the Government provides a mechanism to bring farmers, food-processors and retailers together under the Mega Food Park Scheme to link agro-produce to the market so that along with increasing income of the farmers, employment opportunities can also be generated in backward rural areas;

(b) if so, the details thereof;

(c) whether the Government has taken any steps to establish Mega Food Park/Food Processing Unit in industrial area Sandila in Shahjahanpur Parliamentary Constituency of Uttar Pradesh as the fruits and vegetables are grown on large scale in the area and there is a lot of production of fruits like mango, guava etc. but the farmers of the area do not get remunerative price of their produce; and

(d) if so, the details thereof?

School Dropouts among Tribal Communities

1734 Shri K E Prakash:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Ministry has implemented specific interventions to prevent school dropouts among tribal communities;

(b) if so, the details of such interventions and programs implemented;

(c) whether there have been any specific attempts or programs to reintroduce school dropouts from tribal communities back into the school system;

(d) if so, the details and outcomes of such programs; and

(e) the total funds allocated and utilized for these interventions and programs during the last three years?

Incentives for Water Conservation

1735 Shri S Jagathratchakan:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government concurs with the view that incentives for adopting practices, underpinned by digital platforms can drive behavioral changes among industries, agriculture and domestic users making water conservation rewarding and trackable;

(b) if so, the details of the initiatives proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Exploration of Oil and Gas in Assam

1736 Shri Kamakhya Prasad Tasa:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) the outcome of the recent oil and natural gas exploration work conducted by Oil India in the country, especially in Assam;
- (b) the details of the number of drillings and the places drilled by Oil India during the last two years in Assam; and
- (c) the outcome of the efforts made so far along with the indications received for future and details of profit and loss of the activities made by the Oil India in Assam?

Condition of NHs in Maharashtra

1737 Shri Shirang Appa Chandu Barne:
Shri Shyamkumar Daulat Barve:
Shri Sanjay Haribhau Jadhav:
Shri Arvind Ganpat Sawant:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the deplorable conditions of National Highways (NHs) in the rainy season due to poor maintenance and large number of potholes and if so, the details thereof;
- (b) the details of the maintenance activities undertaken and the funds allocated for the same, particularly for Maharashtra;
- (c) whether the Government has taken cognizance of the specific climatic conditions and topography of some regions of the Maharashtra posing unique challenges to the functionality, safety and maintenance of NHs and if so, the details thereof; and
- (d) the details of the steps taken or likely to be taken by Government for addressing these region-specific maintenance issues and if not, the reasons therefor?

Subsidy to Urban Local Bodies under PM-eBus Sewa

1738 Shri Praveen Patel:
Shri Naresh Ganpat Mhaske:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) whether the Government has started PM e-Bus yojana and if so, the details of the Urban Local Bodies (ULBs) selected under it;
- (b) the details of the subsidy provided to ULBs for implementing the scheme;
- (c) whether the Government proposes to double the subsidy in view of the financial condition of ULBs and if so, the details thereof; and
- (d) whether the Government proposes to provide subsidy for twelve years to ULBs that are implementing this scheme and if so, the details thereof?

Unregistered Food Processing Enterprises

1739 Shri Prabhakar Reddy Vemireddy:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) whether it is true that as per 73rd Round Survey of National Sample Survey Organisation, there are 25 lakh unregistered/unincorporated food processing enterprises in the country;

(b) whether any survey after 73rd Round has been done in this regard and, if so, the details thereof;

(c) whether it is true that Andhra Pradesh has the highest number of unregistered food processing enterprises in the country with more than 1.5 lakhs;

(d) if so, the details thereof, district-wise including Nellore district; and

(e) the details of the efforts being made by the Government to encourage the unregistered food processing enterprises to register themselves for availing benefits under various schemes including PM Formalisation of Micro Food Processing Enterprises Scheme?

Shortage of Potable Water

†1740 Shri Abhay Kumar Sinha:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether Aurangabad and Gaya districts of Bihar are facing an acute shortage of potable water and the ground water table has depleted below 200 to 300 feet;

(b) if so, the steps proposed to be taken by the Government to check further depletion of ground water table and to make arrangements for availability of potable water;

(c) whether the Government proposes to dig deep bore-wells in the above districts;

(d) if so, the time by which bore well would be dug and if not, the reasons therefor;

(e) whether the Government proposes to send a Central Assessment Team to Aurangabad and Gaya districts in this regard; and

(f) if so, the details thereof and if not, the reasons therefor?

Greenfield Highway Badadal-Maradgi on NH-150C

1741 Shri Radhakrishna:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details and the current status of completion of the six-lane access-controlled Greenfield Highway from Maharashtra-Karnataka Border (Badadal) to Maradgi S Andola section of NH-150C under Package-II of the Akkalkot to Karnataka-Telangana Border section and the time by which it is likely to be completed;

(b) the details and the current status of land acquisition and environmental clearances for the project and challenges faced in this regard; and

(c) the details of steps taken to expedite the construction work and ensure timely completion

of the project?

Policy for Tribal Residential Schools

1742 Prof. Sougata Ray:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the New Centralized Recruitment Policy for tribal residential schools caused a lot of problems and if so, the details thereof;

(b) whether Hindi language is mandatory for recruitment and if so, the details thereof;

(c) the details of the employees facing difficulties in non-Hindi speaking areas on their language, food and culture; and

(d) the details of the authority for staffing of 38,000 positions in the Eklavya schools in the country?

Implementation of PMEGP

1743 Shri P V Midhun Reddy:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the present status of implementation of the Prime Minister's Employment Generation Programme (PMEGP);

(b) the number of individuals in Andhra Pradesh who have applied and benefited under PMEGP during the last three years;

(c) whether the Government has fixed targets for employment generation under PMEGP;

(d) if so, the steps taken by the Government to achieve the targets under the PMEGP; and

(e) whether the Government proposes to increase margin money subsidy and if not, the reasons therefor?

Skills Gap in MSMEs Sector

1744 Shri Shyamkumar Daulat Barve:

Shri Shrirang Appa Chandu Barne:

Shri Arvind Ganpat Sawant:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether it is a fact that Micro, Small and Medium Enterprises (MSMEs) are significantly facing serious hurdle due to gap in skills in MSME sector;

(b) if so, whether the skills required by MSME businesses do not match up with those available among currently employed labour workforce;

(c) if so, the details thereof and the response of the Government in this regard; and

(d) the steps taken by the Government to address the issues being faced by the MSME Sector?

Revamping of PMAY-U

1745 Dr. T Sumathy Alias Thamizhachi Thangapandian:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether it is true that the Government is revamping the Pradhan Mantri Awas Yojana – Urban (PMAY-U) for the urban poor and if so, the details thereof;

(b) whether the Government is considering factors like climate change and disaster risks that impact both animals and the environment in Tamil Nadu and if so, the details thereof;

(c) the number of houses built under PMAY-U in Madipakkam, Sunnambu Kolathur and Perumbakkam in 2023-24; and

(d) the details of the number of houses and location under the revamped scheme in Madipakkam, Sunnambu Kolathur and Perumbakkam?

National policy on Traffic Management for Critical Services

1746 Shri Yogender Chandolia:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes a comprehensive national policy on traffic management for critical services like ambulances, fire brigades, etc. and if so, the details thereof; and

(b) whether the Government proposes to decongest prime areas in the country for easy accessibility of emergency response vehicles and if so, the details thereof?

MSMEs Exporters

1747 Shri K C Venugopal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of the steps taken and the schemes implemented to ensure easy access to credit for the MSME sector;

(b) whether the Government has any proposal for export capacity development programs to support MSMEs and if so, the details thereof;

(c) whether the Government proposes to establish export facilitation and development centers at the district level and if so, the details thereof; and

(d) whether the Government proposes to implement massive open export familiarization programme to support first-time MSME exporters and if so, the details thereof?

Darbhanga Airport

†1748 Shri Gopal Jee Thakur:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

the efforts being made by the Government to develop Darbhanga Airport into a world class airport?

Revenue Villages

†1749 Dr. Faggan Singh Kulaste:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has taken any action to declare forest villages as revenue villages; and

(b) if so, the details and number of forest villages declared as revenue villages, State-wise?

Forest Rights Act, 2007

†1750 Shri Sudhakar Singh:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Forest Rights Act, 2007 has been enacted by the Government for the sale of forest produce in which the local people have rights over the forest land and the things grown thereon and if so, the details thereof;

(b) whether the Act is not being followed in the tribal dominated areas of Kaimur and Rohtas districts of Bihar and if so, the details thereof;

(c) whether permit for transportation of forest material is not being given to the local tribal people of the said districts due to which they are on the verge of starvation and if so, the details thereof; and

(d) whether the Government proposes to give permits for transportation of forest produce to the tribal people of the said districts, if so, the details thereof and if not, the reasons therefor?

Floods in Punjab

1751 Shri Charanjit Singh Channi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Ministry has assessed flood situations in Punjab during the last five years and if so, the details and the findings thereof;

(b) whether the Ministry has any proposal to mitigate floods or the impact of floods in Punjab and if so, the details thereof;

(c) whether the Ministry has any data about the people affected by floods during the last five years and if so, the details thereof; and

(d) whether the Ministry has given any compensation to the victims of floods in Punjab and if so, the details thereof?

LPG Connections under Pradhan Mantri Ujjwala Yojana

1752 Dr. Vinod Kumar Bind:
Shri Pratap Chandra Sarangi:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is true that around 10 crore LPG connections have been disbursed under Pradhan Mantri Ujjwala Yojana;

(b) the strategies and endeavours that have been employed to augment LPG coverage in India through the Pradhan Mantri Ujjwala Yojana; and

(c) the manner in which this initiative has positively impacted the lives of rural households with a special focus on women and families residing in remote areas?

Inclusion of Fishermen under Scheduled Tribe List

1753 Shri Ve Vaithilingam:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that the issue of inclusion of fishermen under the Scheduled Tribe List is pending for a long time and if so, the details thereof; and

(b) whether the Government would soon take a decision to include fishermen under the Scheduled Tribe list and if so, the details thereof?

Expansion of Lucknow Metro Rail

†1754 Shri Ujjwal Raman Singh:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether it is true that the expansion plan of Lucknow Metro has been put on hold for the past several years and if so, the details thereof;

(b) the time by which it is likely to be started;

(c) the estimated number of passengers likely to travel daily on this section after the completion of East West Corridors of Lucknow Metro; and

(d) the current estimated cost of the Lucknow Metro Project?

Schemes for Tribal Welfare

†1755 Shri Gyaneshwar Patil:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the Government schemes related to tribal welfare and the estimated financial outlay, State-wise;

(b) the total budget approved and proposed by the State Government for Madhya Pradesh; and

(c) the details of the progress made in the Government approved schemes in Khandwa Parliamentary Constituency?

Scrutiny of CISF Personnel at Airports

1756 Ms Kangna Ranaut:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has any monitoring system for scrutiny of CISF personnel at airports to know about their involvement/influence by some negative elements or activities which results in bad behaviour with passengers; and

(b) if so, the details thereof and if not, the reasons therefor?

Safety Audit on NH-6

1757 Smt. Sajda Ahmed:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has audited the safety measures on NH-6 from Dhulagarh to Kolaghat in West Bengal and if so, the details thereof and the findings thereon;

(b) the details of casualties during the last five years on the said Highway;

(c) whether the Government proposes construction of new flyovers or underpasses along the stretch of NH-6 from Dhulagarh to Kolaghat and if so, the details thereof;

(d) the details of the beautification and road safety works undertaken on NH-6, including the portion in the Howrah district, during the last three years; and

(e) whether the Government is considering to close down the toll at Dhulagarh on NH-6 and if so, the details thereof?

Tapovan Vishnugad Hydro Power Project

1758 Shri Sukhdeo Bhagat:
Dr. Amar Singh:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of scheduled commercial banks which have extended loans for National Thermal Power Corporation (NTPC) Tapovan-Vishnugad Hydro Power Project;

(b) the details of number of Public Sector Banks and Private Sector Banks of the said Scheduled Commercial banks; and

(c) whether the Government conducted any geological, geophysical and geotechnical studies

before sanctioning the project and if so, the details thereof?

Flight Operations from Satna Airport

†1759 Shri Ganesh Singh:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is aware that Satna airport is ready for the operations and if so, the details thereof;

(b) whether the DGCA has granted approval to make the said airport operational and if so, the details thereof;

(c) whether it is true that aviation companies are offered to start air services for Delhi and Bhopal from Satna airport and if so, the details thereof;

(d) whether the Government has appointed staff and security personnel for night landing operations at the said airport and if so, the details thereof;

(e) whether the Government is aware that the State Government has launched the State Connectivity Scheme and if so, the details thereof;

(f) whether the Government has sent advisory to connect Satna, Bhopal and Indore through Satna airport and if so, the details thereof; and

(g) if not, the time by which the said advisory is likely to be sent?

Uniform Taxation System

†1760 Shri Virendra Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether smuggling and black marketing of diesel and petrol is going on in the border districts of the States due to absence of uniform system of taxation in the country;

(b) whether the Government purposes to bring diesel and petrol under the ambit of GST following uniform system of taxation and One Nation One Rate Policy in all the States;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

GPS Toll on Highways

†1761 Shri Imran Masood:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is considering to implement a new system for toll collection on National Highways using GPS technology in vehicles as a pilot project in Uttar Pradesh and if so, the details thereof;

(b) whether the Government is aware that commuters on Chandigarh-Dehradun NH-73 route are compelled to pay undue toll tax even though the distance between toll plazas on both sides of

Sarsawa toll plaza is less than 60 kms and if so, the details thereof; and

(c) whether the NHAI is planning to close the said toll plaza considering it as illegal and if so, the details thereof?

Standards of Construction of NHAI

†1762 Ms Iqra Choudhary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of construction standards adopted by NHAI for National Highways such as engineering and construction material quality standards and subsequent maintenance;

(b) whether the quality of compaction, material, roughness index etc. has been compromised in the construction of Eastern Peripheral Expressway and Ambala-Yamunanagar-Haridwar Highway leading inconvenience to the commuters and if so, the details thereof; and

(c) whether the Government proposes to conduct the quality assessment of the said roads and if so, the details thereof?

Smart Cities Mission in Tamil Nadu

1763 Shri Sachithanantham R:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of the funds allocated under Smart Cities Mission (SCM) to Dindigul, Tamil Nadu as on date, project-wise;

(b) the details of the projects being initiated, completed and under-completion under SCM as on date;

(c) the time by which all the works under this mission are likely to be completed; and

(d) whether any impediments/hardships are being faced by the Union Government to execute and complete all the works under the mission and if so, the details thereof?

Healthy Food Habits

1764 Shri Karan Bhushan Singh:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

the details of the steps taken by the Government to promote healthy food habits among the youth, especially among school students?

Flood Management Projects for Himalayan Rivers

†1765 Shri Ramprit Mandal:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government has launched any specific flood management projects for Himalayan rivers in Northern and North-Eastern regions of the country;
- (b) if so, the details of such initiatives including their objectives and scope of the work;
- (c) the measures taken to improve early warning systems and disaster preparedness in flood-prone areas;
- (d) the steps being taken to strengthen river embankments and other infrastructure to reduce flood risks; and
- (e) the details of the total funds allocated and utilized for flood management projects in Northern and North-Eastern regions during the last five years?

Eastern Rajasthan Canal Project

1766 Shri Rao Rajendra Singh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the steps being taken by the Government for inter-linking of river projects in the State of Rajasthan, river-wise;
- (b) the current status of the Modified Eastern Rajasthan Canal Project which is beneficial for the people and farmers of the 21 districts in Rajasthan;
- (c) whether the Government proposes to expedite the project so as to complete it before the scheduled deadline and if so, the details thereof; and
- (d) if not, the manner in which the Government proposes to place alternative mechanisms for prompt redressal of the grievances of the populace?

Water Stress in Punjab

1767 Dr. Dharamvira Gandhi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether it is a fact that Punjab is seventeen years away from Day Zero as stressed by the National Green Tribunal (NGT) Monitoring Committee;
- (b) if so, the steps taken by the Government in this regard along with the funds allocated to Punjab to address this issue and their outcomes so far;
- (c) whether the the Government proposes to rejuvenate the depleting ground water table in Punjab; and
- (d) if so, the funds allocated and schemes devised to tackle the situation in Punjab?

Assistance under PMEGP

†1768 Shri Dilip Saikia:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the salient features of Prime Minister Employment Generation Programme (PMEGP);
- (b) the details of the funds sanctioned, allocated and utilized under this programme during the last three years and the current year in the country, State/UT-wise including Assam;
- (c) the number of micro enterprises assisted with the funds sanctioned in Assam under the said programme during the said period, district-wise;
- (d) the number of employment generated under the said programme in Assam during the said period; and
- (e) the details of the measures being taken by the Government to increase employment opportunities, especially for women in rural areas of Assam and North-Eastern States under the said programme?

Technical Training in MSMEs

†1769 Shri Mukesh Rajput:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) the details of various steps taken by the Government to increase the participation of unemployed youth equipped with technical training in Micro, Small and Medium Enterprises (MSMEs); and
- (b) the details of percentage of women and youth entrepreneurs registered in MSMEs during the last five years?

Flights from Hindon Airport

†1770 Shri Atul Garg:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of flights being operated from Hindon Airport which was inaugurated by the Hon'ble Prime Minister on 8th March, 2019;
- (b) the time by which the flights to Lucknow, Banaras, Prayagraj, Ayodhya are likely to be started from the said airport;
- (c) the other steps being taken for the development of civil aviation infrastructure and amenities at Hindon Airport; and
- (d) the quantum of financial loss suffered by the department due to the decrease in the number of flights at Hindon Airport?

Financial Assistance to MSME Traders

†1771 Shri Ajay Kumar Mandal:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

- (a) whether the Government has decided to provide financial assistance to MSME traders in the country, particularly in Bihar under its various schemes and if so, the details thereof;
- (b) the details of various schemes being implemented in Bihar; and
- (c) the quantum of funds released under each Programme?

Status of Guntakal – Gooty Road of NH-67

1772 Shri G Lakshminarayana:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the funds allocated and disbursed for the development of Guntakal – Gooty Road of NH-67 since its sanctioning, year-wise including current year;
- (b) the details of current status of the Guntakal – Gooty Road of NH-67 project, including milestones achieved, phases completed, and the utilization of allocated funds;
- (c) whether it is true that the work on Guntakal – Gooty Road of NH-67 has been terminated and if so, the reasons therefor;
- (d) the time by which the project is likely to be restarted and made operational; and
- (e) the details of the temporary measures taken to facilitate smooth traffic flow and alleviate public inconvenience on the incomplete and damaged stretches between Guntakal and Gooty Villages until the resumption of construction?

Water Scarcity

†1773 Shri Jyotirmay Singh Mahato:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the farmers in Purulia are facing scarcity of water for irrigation due to global warming;
- (b) whether the Government is involving local communities in water management and conservation efforts in Purulia;
- (c) whether the Government has any plan to improve the water storage and distribution infrastructure in Purulia district to manage water scarcity better;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Projects for Basic Infrastructure Facilities in Small and Medium Cities

†1774 Smt. Dhanorkar Pratibha Suresh:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) whether the Government has approved projects to provide basic infrastructure facilities in small and medium cities in the country and if so, the details thereof, town and city-wise;
- (b) the details of the financial assistance provided for the said sanctioned projects, town and city-wise;
- (c) whether the Government has allocated funds as per sanctioned urban development projects of the State Governments;
- (d) if so, the details of the funds sanctioned and released to the State Governments; and
- (e) if not, the reasons therefor?

Lower Tapi Project

1775 Smt. Smita Uday Wagh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the action being taken by the Government to include the Lower Tapi Project in Jalgaon district of Maharashtra under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
- (b) the time-limit fixed for including the project under PMKSY; and
- (c) the time by which the project would be included under PMKSY?

Bangalore International Airport

1776 Shri Matheswaran V S:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether it is true that Government sought consent of Tamil Nadu and Andhra Pradesh while signing Concession Agreement (CA) between the Government of India and Bangalore International Airport Limited (BIAL) and if so, the details thereof;
- (b) whether it is also true that Concession Agreement does not permit for development/improvement/upgradation of a new or existing airport within an aerial distance of 150 kilometers of KIA before 2033 excluding of Mysore and Hassan Airport;
- (c) if so, the details thereof; and
- (d) whether the Government has received any proposal from Tamil Nadu for the development/upgradation of Hosur airport and if so, the details thereof?

Jal Jeevan Mission

1777 Shri N K Premachandran:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government proposes to provide adequate quantity of safe drinking water through the tap water connection provided under Jal Jeevan Mission (JJM) and if so, the details

of action taken thereon;

(b) whether the Government proposes to increase the production of drinking water by setting up new water sources and treatment plants and if so, the details of action taken thereon;

(c) whether it comes to the notice of the Government that the existing water supply schemes are not sufficient to supply water through the pipe connection given through JJM and if so, the action taken thereon;

(d) whether the Government proposes to provide fund for new water treatment plant and water resources and if so, the details thereof; and

(e) the reason for delay in implementation of the scheme in Kerala particularly in Kollam district?

Cottage Industries in Tamil Nadu

1778 Shri Selvam G:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government is implementing schemes to promote cottage industries in Tamil Nadu and if so, the details thereof;

(b) whether the Government has assessed the contribution of small scale and cottage industries in the economic development and Gross Domestic Product (GDP) of the country and if so, the details thereof;

(c) whether the Government is aware of the fact that encouraging small and cottage industries in rural, tribal and semi-urban areas would create employment opportunities for locals and prevent them from migrating and if so, the details thereof;

(d) the details of the initiatives taken by the Government in this regard;

(e) whether the Government has formulated any scheme for revival and promotion of domestic cottage industries in Tamil Nadu which are on the verge of extinction and if so, the details thereof; and

(f) the steps taken by the Government to provide market to cottage industries and save these from liberal market forces along with the outcome thereof?

National Highway No. 49

1779 Shri Ananta Nayak:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether National Highway No. 49, passing through the State of Odisha is in dilapidated condition and if so, the details thereof;

(b) whether the said NH which connects major mines in the State is facing heavy traffic flow of trucks on it, if so, the details thereof;

(c) whether the Government has received any proposal for widening and repair of the said NH and if so, the details thereof; and

(d) whether National Highway Authority of India has submitted an estimate for the construction and repair of the said NH and if so, the details thereof and the action taken thereon?

Pradhan Mantri JI-VAN Nivaran Yojana

1780 Dr. Dr Jayanta Kumar Roy:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the funds allocated and utilised under Pradhan Mantri JI-VAN (Jaiv Indhan-Vatavaran Anukool Fasal Awashesh) Nivaran Yojana since its inception;

(b) whether there has been an underutilisation of funds under this yojana and if so, the details thereof;

(c) the details of projects supported through the scheme along with their current status;

(d) whether the yojana has made 2G Ethanol plants financially viable and technologically feasible and if so, the details thereof; and

(e) the details of the steps taken by the Government to promote 2G Ethanol Plants?

Funds allocated to Rajasthan under PMAY-U

†1781 Shri Amra Ram:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the amount of funds allocated to Rajasthan under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) for the year 2024-25, district-wise;

(b) the number of houses constructed/completed under the said scheme, district-wise; and

(c) whether the payment for houses constructed under the aforesaid scheme is still pending and if so, the details thereof, district-wise?

Widening of NH-66

1782 Shri Rajmohan Unnithan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the time by which the work of six-lane widening of National Highway (NH)-66 would be completed and opened for general public; and

(b) the details of new provisions for Under-Pass , LVUP, SUVP, Over Bridges and any other provisions in each area of the said work?

Pending Construction on NH-727

†1783 Shri Sunil Kumar:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the construction of NH-727 from Bettiah to Rampur via Bagaha Rampur is still incomplete, if so, the details thereof and the reasons therefor and the time by which it is likely to be completed; and

(b) whether the Government is aware of National Highways on which service lanes have not been constructed drains on both sides of NH are yet to be constructed and link roads for Nallah have not been connected, if so, the details thereof?

Promotion of MSMEs Traders

†1784 Smt. Geniben Nagaji Thakor:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) whether any measures are being taken by the Government to promote the business of Micro, Small and Medium Enterprises (MSMEs) traders;

(b) if so, the details thereof;

(c) whether the Government has any data regarding the traders whose businesses suffered during the Covid-19 period, if so, the details thereof; and

(d) the assistance provided to them by the Government?

Affordable Houses and Disaster Affected Families under PMAY-U

†1785 Shri Kaushalendra Kumar:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री
be pleased to state:

(a) the number of houses constructed and families benefited under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the country during the last three years;

(b) whether the Government achieved its target of providing affordable houses to two crore families so far and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken any steps/proposes to include disaster affected families under the said scheme; and

(d) if so, the details thereof and if not, the reasons therefor?

Employment to Women

†1786 Dr. Bachhav Shobha Dinesh:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) the details of the welfare schemes launched by the Government for providing employment to people including women in rural, tribal and backward areas in the country under Micro, Small and Medium Enterprises (MSMEs);

(b) the total number of small scale industries established in the said areas to provide employment opportunities to women in the country including Maharashtra during the last three years and the current year, State and district-wise;

(c) the total funds provided to States for providing employment to these women for the said purpose along with the annual target set in this regard during the last five years and the current year;

(d) whether the Government has taken any other specific steps to provide employment to women through MSMEs in the country including Maharashtra; and

(e) if so, the details thereof in Maharashtra, district-wise?

Security at Airports

†1787 Dr. Sanjay Jaiswal:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the measures being taken by the Government to enhance passenger screening and security checks to prevent security breaches at airports;

(b) whether the Government proposes any plan to solve the problem of overcrowding and congestion at airports to prevent accidents and incidents; and

(c) if so, the details thereof and if not, the reasons therefor?

Floods in River Ganga

†1788 Shri Devesh Shakya:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware that the areas falling in the radius of about 15-20 kms along the banks of river Ganga in Patiyali tehsil of Kasganj district of Etah Parliamentary Constituency of Uttar Pradesh get affected by floods every year and if so, the details thereof;

(b) whether the Government proposes to solve this problem by putting sand bags as a temporary arrangement to stop floods and erosion and if so, the details thereof; and

(c) whether the Government proposes to take any measures such as building stone walls and desilting for its permanent solution so that thousands of farmers and villages can get rid of this flood problem and if so, the details thereof?

Tap Water to every Household

†1789 Shri Dharmendra Yadav:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Union Government is implementing a scheme to provide tap water to every household in the country;

(b) if so, whether the infrastructure of village streets is damaged for laying water tap-pipelines and no repair work is being taken by the Union Government afterwards;

(c) if so, the details thereof especially in Uttar Pradesh and the reasons for not repairing the dug-out lanes for laying water tap-pipelines; and

(d) the guidelines laid by the Union Government for repair of dug-out lanes for laying water tap-pipelines?

Pilot Licences

1790 Shri Biplab Kumar Deb:
Shri Chandra Prakash Joshi:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) the number of pilot licenses issued during the last five years;
- (b) the break up of pilot licenses, State-wise especially in Rajasthan and Tripura; and
- (c) the number of civil aviation training centres at present in Rajasthan?

JJM in Rajasthan

†1791 Shri Lumba Ram:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the number of Panchayats covered under the Jal Jeevan Mission (JJM) in Rajasthan including Jalore-Sirohi district;
- (b) the total number of households provided with new connections through new pipelines under JJM in the country including Rajasthan;
- (c) whether the Government has fixed any timeline for providing pure drinking water to all households in Rajasthan particularly in the rural areas; and
- (d) if so, the details thereof?

Depletion of Ground Water Level

†1792 Shri Ajay Bhatt:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government is aware that the level of ground water would soon deplete in twenty one big cities of the country and there will be scarcity of water by the year 2029 as a result thereof;
- (b) if so, the name of such cities, State-wise;
- (c) whether the Government proposes to rectify this problem through inter-linking of the rivers or by purifying the sea water for human use; and
- (d) if so, the details thereof?

Strategic Petroleum Reserve

1793 Smt. Kanimozhi Karunanidhi:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that currently the Government has only 10 days storage capacity of Strategic Petroleum Reserve (SPR), if so, the details thereof;

(b) whether it is a fact that as per the International Energy Programme (IEP) agreement every associated nation has to keep an oil reserve for a minimum of 90 days of its net oil import, if so, the details thereof;

(c) the details of funds allocated and utilized to build storage capacity for SPR during the last seven years; and

(d) the time by which India would achieve the minimum oil reserve capacity of 90 days, and the projected cost for it?

Privatization of Airports

†1794 Shri Anand Bhadauria:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has handed over the management of all the airports to private companies;

(b) if so, the details thereof along with name of companies;

(c) the types of management activities provided to private companies at airport; and

(d) whether the complaints regarding shortcomings in management are also pending with the Government and if so, the details thereof?

Upper Bhadra Project

1795 Shri Shreyas M Patel:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware of the Upper Bhadra Project's irrigation component, worth Rs. 3388 crore, aimed at drought-prone areas in Tarikere and Kadur taluks (Chickmagalur district) in Hassan Lok Sabha Constituency;

(b) if so, the details of the project including its cost, timeline and beneficiaries (number of farmers and acres of land);

(c) the measures taken by the Government to ensure timely completion of the project and to include additional areas in the project; and

(d) the action taken against officials responsible for any delays?

Conventional and Non-Convention Sources of Energy

1796 Shri Anil Yeshwant Desai:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

- (a) whether India is self sufficient in the field of energy demands and supply and if so, the details thereof;
- (b) the details of different conventional and non-conventional sources of energy and their share to meet the energy demand;
- (c) the details of the steps taken to increase the production of the green energy in the country; and
- (d) the details of public and private companies taking active initiatives in this field?

Construction of National Highway-31 (old NH-19)

1797 Shri Rajiv Pratap Rudy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether NH-31 (old NH-19) has been under construction for 14 years, if so, the details thereof and reasons for the delay;
- (b) whether the newly constructed portion of the RoB on NH-31 (old NH-19) at Tekniwas and Bishanpura Point have collapsed, if so, the details thereof;
- (c) whether lack of monitoring and poor construction work of the said NH has resulted in collapse of structure and even the new construction being done is of sub-standard quality and if so, the action taken thereon and the reasons therefor; and
- (d) whether any action has been taken against the concessionaire or the officers concerned, if so, the details thereof and the steps taken for restoration/repair of the said highway along with the reasons for delay?

Bharatmala Pariyojana

1798 Shri Subbarayan K:
Com. Selvaraj V:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the project awarded under Bharatmala-1 and Bharatmala-2 have been suspended and replaced by a new scheme Vision 2047 and if so, the details thereof; and
- (b) the details of the target fixed for the next five years under the new scheme?

Design of Toll Tax

†1799 Shri Hanuman Beniwal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the NHAI has issued guidelines for designing new toll plazas in a manner that in case the queue of vehicles on a particular lane exceeds 100 meters from the toll booth during peak hours, the boom barrier of that lane would be lifted for free flow of traffic without toll till the queue reaches to 100 meters again and a yellow line will be marked for this purpose at a distance of 100 meters from the toll booth in each toll lane which will be prominently displayed for the users and if so, the details thereof; and

(b) the number of toll plazas observing the said rule and the details and names of places/districts displaying/informing about the said rule to the users, State-wise particularly in Rajasthan?

PMAY-U in Punjab

1800 Dr. Raj Kumar Chabbewal:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of total funds spent on the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception;

(b) the number of homes allotted to beneficiaries in Punjab under PMAY-U since its inception;

(c) the number of applications that are currently pending under PMAY-U; and

(d) the details of total allocated funds not utilized within the timeframe under PMAY-U?

Electrification of Household under Saubhagya Yojana

1801 Shri C N Annadurai:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the total quantity of power generated in the country during the last three years and the current year;

(b) whether the Government has achieved complete electrification of households under Saubhagya Yojana;

(c) if so, the details thereof, State/UT-wise including Tamil Nadu;

(d) the financial assistance provided by the Government under Saubhagya Yojana, State/UT-wise;

(e) whether any challenge has been faced during the implementation of the said scheme and if so, the details thereof;

(f) whether the Government is having any plan for electrification of any left out household;

(g) if so, whether the Government has issued any directions in this regard and if so, the details thereof;

(h) whether the Government has approved/sanctioned any new project for electrification of households across the country including Tamil Nadu; and

(i) if so, the details thereof, State/UT-wise?

Development Programmes for PVTGs

1802 Dr. D Ravi Kumar:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the details of the development programmes (schools, hospitals, etc.) and livelihood programmes initiated by the Government for Particularly Vulnerable Tribal Groups (PVTGs);
- (b) the details of the tribal people benefited from these development schemes in Tamil Nadu; and
- (c) the number of PVTGs who have been offered job opportunities and houses under Centrally-Sponsored Schemes during the last ten years?

Inter-linking of Rivers in Haryana

1803 Shri Dharambir Singh:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) whether the Government is contemplating any special scheme to inter-link rivers of the country, particularly in Haryana;
- (b) if so, the details along with the current status thereof;
- (c) whether any shortcomings have been reported in the earlier schemes of inter-linking of rivers and if so, the details thereof;
- (d) the details of the timeline fixed for completion of inter-linking of rivers;
- (e) the concrete efforts being made so far towards preventing the impending devastation due to delay in inter-linking of the rivers;
- (f) whether Haryana has to face the fury of floods due to excess water released in rivers every year from the upper catchment area and if so, the details thereof; and
- (g) the current status of the Sharda-Yamuna river-linking?

Interruptions of Flight due to Cold Wave

1804 Dr. M K Vishnu Prasad:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government is aware of the problems faced in flight operations from airports such as flight delays and cancellation of many flights in January 2024 due to cold waves in North India, particularly in Delhi and if so, the details thereof;
- (b) the reasons for disruptions in flight operations at Delhi Airport during the cold waves;
- (c) whether the Government has held anyone accountable for these disruptions and if so, the details thereof; and
- (d) whether it is true that technical facilities are not available/adequate at the airports of the country as per commitments of the Government due to which the operations of flights have been affected during the cold waves and if so, the details and status thereof?

Flight from Shaheed Bhagat Singh Airport

1805 Shri Gurmeet Singh Meet Hayer:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

whether the Government can provide an update on the progress and current status of efforts to enhance Shaheed Bhagat Singh Airport to enable it establish better flight connections to other countries and if so, the details thereof?

Beneficiaries under JJM

1806 Smt. Aparajita Sarangi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has details of number of beneficiaries covered under Jal Jeevan Mission (JJM), if so, the details thereof including the number of beneficiaries covered under JJM in Bhubaneswar Lok Sabha constituency;

(b) whether the Government has details of amount of funds allocated and utilized under JJM in Bhubaneswar Lok Sabha constituency since 2019 and if so, the details thereof; and

(c) the details of steps taken by the Government to ensure the quality and reliability of tap water supplied through these connections, especially in terms of meeting health and safety standards?

Funds for Development of Smart Cities

†1807 Mrs Ruchi Vira:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has prepared any action plan for the development of smart cities in the country during the last ten years and if so, the details thereof;

(b) the details of the funds allocated for the development of smart cities during the said period, State/UT-wise, particularly for Moradabad smart city in Uttar Pradesh; and

(c) the details of the works for which the allocated funds for Moradabad smart city have been spent?

East-West Corridor Project

1808 Shri Parimal Suklabaidya:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

the details and current status of the East-West Corridor Project and Jowai Malidor (NH-6)?

New Highways in Kerala

1809 Shri Benny Behanan:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any proposals for new highway projects or bypasses in Kerala, if so, the details thereof along with the projected cost and timeline;

(b) the details of number of road accidents reported in Kerala during the last three years, along with the measures taken to improve road safety in the State;

(c) the progress made in the implementation of the Intelligent Transportation System (ITS) in Kerala, including the current status and expected completion date; and

(d) the steps taken by the Government to address the issue of potholes and poor road conditions on National Highways in Kerala and the funds allocated for maintenance of roads during the last year?

Centrally Sponsored Schemes for Electrification

†1810 Shri Ummeda Ram Beniwal:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the details of Centrally Sponsored Schemes for electrification being run in Rajasthan, especially in the rural and urban areas and hamlets of Barmer-Jaisalmer Parliamentary Constituency;

(b) the details of the amount of budget granted by the Government for the said schemes in Rajasthan; and

(c) the details of the physical progress made towards the target of completing the work in the said schemes, district-wise?

Funds for ST Communities

1811 Adv. Chandra Shekhar:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the manner in which the Ministry ensured that the funds earmarked for ST communities are directed towards schemes like hostels and tribal welfare programmes; and

(b) the details of the measures implemented to monitor the utilisation of funds under the Tribal Sub-Plan (TSP) in various States and Union Territories?

Highway to connect Manthani Area

1812 Shri Chamala Kiran Kumar Reddy:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether Manthani area of the State of Telangana would be connected to National Highways (NHs) and if so, the details thereof;
- (b) the details of the funds allocated for the upgradation of the 130 KM long Jagtial (NH-565) - Peddapalli- Manthani -kataram (NH-353C) section of the State Highway of Telangana; and
- (c) the current status of the progress of this project and the time by which it is likely to be completed?

Initiatives to Energy Security

1813 Dr. Pradeep Kumar Panigrahy:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) the details of the comprehensive strategies and initiatives implemented by the Government to ensure energy security, sustainability and affordability while addressing challenges in exploration, production, distribution, pricing and environmental concerns; and
- (b) the manner in which the Government is promoting innovation, technology adoption, investments and international collaborations to enhance the contribution of petroleum and natural gas sector to India's energy independence and economic growth?

Ground Water Availability in North-East Region

1814 Shri Shafi Parambil:
Shri Gaurav Gogoi:
Shri Pradyut Bordoloi:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the details of the availability of ground water during the last five years in North East Region (NER) of the country, year and State-wise;
- (b) whether the Government is aware that water scarcity is gradually becoming one of the most important issues in NER of the country;
- (c) if so, the action taken by the Government to secure the people of NER from the effects of scarcity of water; and
- (d) the impact of such initiatives in addressing the scarcity of water in NER?

Eklavya Schools

1815 Shri Naba Charan Majhi:
Shri Arvind Dharmapuri:
Shri Pradeep Purohit:
Shri Anurag Singh Thakur:
Shri Dhaval Laxmanbhai Patel:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the details of the increase in budget allocation for Eklavya Schools since 2014;
- (b) whether there has been an increase in student enrollment since 2014, State/UT-wise including Odisha and if so, the details thereof;
- (c) the details of the increase in teacher recruitment since 2014, State/UT- wise;
- (d) the list of Eklavya schools currently operational;
- (e) whether the Government proposes to open more such schools and if so, the details thereof, State/UT-wise; and
- (f) whether the Government also proposes to accommodate tribals under the said scheme in Valsad Lok Sabha Constituency in Gujarat and if so, the details thereof?

Tender for the Procurement of e-Buses under PM-eBus Sewa

1816 Shri Saptagiri Sankar Ulaka:
Shri Anto Antony:
Dr. Amar Singh:
Shri Benny Behanan:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the details of the tenders floated for the procurement of e-buses under the PM-eBus Sewa scheme, including the number of e-buses and the cities they are intended for;
- (b) the current status of the procurement process and the timeline for the deployment of these e-buses;
- (c) the total budget allocated for the PM-eBus Sewa scheme and the amount spent so far; and
- (d) whether the Government has undertaken or plans to undertake any evaluation of the environmental impact of the scheme and if so, the details thereof?

Greenfield Highway in Kerala

1817 Shri Hibi Eden:
Shri Kodikunnil Suresh:
Adv. Adoor Prakash:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the funds sanctioned for the development and upliftment of highways and roads in Kerala and the details of the areas where the funds would be utilized;
- (b) the details of the present status of proposed six-lane Greenfield Highway running parallel to MC Road in Kerala under Bharatmala Pariyojana;
- (c) whether the Government has approved the alignment of the said highway and if so, the details thereof;
- (d) the details of DPR and alignment finalized and approved by the Government;
- (e) whether land acquisition for the project has commenced and if so, the details thereof;

- (f) the time by which the construction work on the project is likely to be commenced;
- (g) whether the highway project is designed to be developed by increasing grading, eliminating black spots and straightening sharp curves, that would enhance utility of the project and if so, the details thereof; and
- (h) the details and present status of other new NHs proposed for Kerala?

Development of MSME Sector

1818 Shri Rajesh Ranjan:
Shri Dinesh Chandra Yadav:
Shri Kaushalendra Kumar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री
be pleased to state:

- (a) the steps being taken by the Government for the development of Micro, Small and Medium Enterprises (MSME) sector;
- (b) whether the Government is aware about the difficulties being faced by MSME sector under Goods and Services Tax (GST) monthly payment as there is heavy penalty on delay of payments and if so, the details thereof;
- (c) whether the Government proposes to give exemption to MSME manufacturing units (atleast to MICRO mfg. units) upto three months from payment of any penalties; and
- (d) if so, the details thereof?

Highways in Andhra Pradesh

1819 Shri B K Parthasarathi:
Shri G Lakshminarayana:
Shri Kesineni Sivanath:
Shri Putta Mahesh Kumar:
Shri Daggumalla Prasada Rao:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

- (a) whether the Government has conducted any research/study/survey into the present status and upgradation of National Highways (NHs) in the country and if so, the details thereof;
- (b) the details of the NHs considered for upgradation work to increase the number of lanes in the country, State/UT-wise along with the status of their upgradation in Andhra Pradesh, district-wise particularly Vijayawada and Anantapur districts;
- (c) the details of the NHs identified/shortlisted for the purposes of upkeep/upgradation/repair work and/or any other workings associated in Andhra Pradesh, particularly in Eluru district;
- (d) the quantum of funds allocated, disbursed and utilised for the said works in Andhra Pradesh during the last five years, particularly in Vijayawada, Anantapur and Eluru districts;
- (e) the deadlines fixed for the purposes of completion of the said works in Andhra Pradesh;
- (f) the details of the NHs passing through Anantapur district of Andhra Pradesh including their number and total length; and
- (g) the details of pending proposals for upgradation of roads in Anantapur district and the reasons therefor along with the time by which the pending proposals are likely to be completed and operationalized?

PM Vishwakarma Yojana

1820 Dr. K Sudhakar:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has data regarding the total number of enrollments made under PM Vishwakarma Yojana across the country and if so, the details thereof, State-wise;

(b) the details of the total number of people being benefited under PM Vishwakarma Yojana in Chikkaballapur Lok Sabha Constituency of Karnataka;

(c) the details of the initiatives taken under the said yojana for Karnataka;

(d) the details of the support granted under the Assistance to Training Institutions scheme for Karnataka; and

(e) whether the Government has data regarding the Khadi industry of Karnataka and if so, the details thereof including the details of total production, employment generated and profit made during the financial year 2023-24?

PMFME Scheme

1821 Shri G M Harish Balayogi:

Will the Minister of FOOD PROCESSING INDUSTRIES

खाद्य प्रसंस्करण उद्योग मंत्री

be pleased to state:

(a) the details of common infrastructure/value chain/ incubation centres established under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme during the last five years in Andhra Pradesh, district-wise especially in Dr. B. R. Ambedkar Konaseema District;

(b) the details regarding the amount of funds allocated and utilised for the said scheme during the last five years in Andhra Pradesh, district-wise especially in Dr. B. R. Ambedkar Konaseema District; and

(c) whether the Government has any schemes/projects/initiatives for conducting promotional campaigns/awareness campaigns for the above mentioned scheme and if so, the details thereof?

PM SVANidhi in Karnataka

1822 Shri Kota Srinivasa Poojary:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the total number of beneficiaries so far under Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme in Karnataka;

(b) the details of the number of beneficiaries of PM-SVANidhi separately for Dakshina Kannada and Udupi districts of Karnataka;

(c) the status of repayment of PM SVANidhi loans in Karnataka;

(d) the details of total number of loans repaid in Karnataka under PM-SVANidhi scheme, term-wise; and

(e) the details of the Scheduled Caste Beneficiaries (SCBs) granted loans under PM-SVANidhi scheme in Dakshina Kannada and Udupi districts, separately?

Performance of KVIC

1823 Shri Raju Bista:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) the details of the current schemes and initiatives implemented by the Khadi and Village Industries Commission (KVIC) to support MSMEs, highlighting their objectives and targeted beneficiaries;

(b) the performance metrics of the KVIC schemes during the last fiscal year, including employment generation and financial disbursements;

(c) the specific measures undertaken by the KVIC under the guidance of the Ministry to enhance the reach and effectiveness of its schemes among rural and marginalized communities particularly in districts of Darjeeling, Kalimpong and North Dinajpur; and

(d) the future plans and proposed budget allocations for scaling up KVIC's impact on MSME development, particularly in promoting sustainable livelihoods and entrepreneurship?

Public Vehicle Scrap Policy

1824 Dr. M P Abdussamad Samadani:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री
be pleased to state:

(a) whether the Government is aware of the challenges faced by the Departments/Local Self Governments due to the enforced scrapping of their older vehicles, which are still in good operational condition, if so, the details thereof;

(b) whether the Government has conducted any assessment of the number of vehicles to be affected by this policy and the potential cost of replacing them in the State of Kerala and if so, the details thereof;

(c) whether the Government has any exemptions or special provisions for public vehicles, if so, the details thereof; and

(d) the steps being taken to provide financial assistance or incentives to replace scrapped vehicles without disrupting their operations?

Guidelines for ST Welfare Budget Allocations

1825 Shri Anto Antony:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री
be pleased to state:

(a) whether the Government has noticed the Ministry's Annual report for 2022-23 which indicates that several Central Ministries allocated a lower percentage of funds for ST welfare as compared to the earmarking prescribed by NITI Aayog and if so, the reasons behind this

discrepancy;

(b) the steps taken by the Government to ensure that Central Ministries comply with the NITI Aayog's earmarking guidelines for ST welfare budget allocations;

(c) the manner in which the Ministry address the potential negative impact on tribal development programs due to the lower allocation percentages reported in the 2022-23 budget;

(d) whether the Government has any proposal to intervene and hold consultations with concerned regarding prescribed low allocation percentage for ST welfare in the 2022-23 budget; and

(e) the details of long-term strategies being considered to ensure Central Ministries consistently meet or exceed the NITI Aayog's earmarking recommendations for ST welfare allocations?

Pending Applications under Ujjwala Scheme

1826 Shri Dushyant Singh:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is fact that more than seven lakh applications are pending under the Ujjwala Scheme;

(b) if so, the details thereof, State-wise along with the timeline set for clearance of such pending applications;

(c) whether the Government is providing any subsidies to the beneficiaries of the PMUY on refilling of the cylinders and if so, the details thereof; and

(d) the details of the beneficiaries under the scheme in the country, particularly in Rajasthan, district-wise?

PMUY 2.0

†1827 Shri Pradeep Purohit:

Shri Ganesh Singh:

Shri Abhishek Banerjee:

Shri Janardan Mishra:

Shri Vijay Baghel:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of beneficiaries under the Pradhan Mantri Ujjwala Yojana particularly in Bargarh and Jharsuguda of Odisha till date, State/UT-wise;

(b) the budgetary allocation made under the said scheme since its inception thereof;

(c) the status of implementation of the Ujjwala Yojana 2.0, State/UT-wise, particularly in Odisha and Chhattisgarh;

(d) the number of beneficiaries who have got LPG connections under Ujjwala Yojana 2.0;

(e) the details of number and percentage of beneficiaries who have taken more than six refills a year, year-wise;

(f) the number of households which still rely upon natural resources like wood, charcoal etc. for cooking, if so, the details thereof; and

(g) the timeline to ensure every household in the country has access to year-round LPG at affordable rates?

Upgradation of Khed Airstrip

†1828 Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether any private investor has submitted any proposal to upgrade the airstrip located at Khed in Dharashiv district and if so, the details thereof;

(b) whether any aviation company operates the said airstrip for development under Use and Develop scheme and if so, the details thereof;

(c) the current status of the said airstrip; and

(d) the current status of takeoff and landing of small aircraft on the said airstrip?

Street Lighting National Programme

1829 Shri Navaskani K:
Shri C N Annadurai:
Shri Selvam G:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government proposes to implement Street Lighting National Programme (SLNP) in the country, particularly in Tamil Nadu and if so, the details thereof;

(b) the details of total street lights that have already been replaced in the country with LED bulbs and the estimated quantity of energy saved as a result thereof;

(c) whether there is any proposal to replace street lights in all the States under the SLNP;

(d) if so, the details thereof and the time by which these are likely to be replaced;

(e) whether the Government has demanded utilization certificates of funds from the concerned authorities and if so, the details thereof;

(f) whether any actual target for fund utilization has been fixed for the said purpose and if so, the details thereof and the achievements made thereon, State/UT-wise; and

(g) whether the Government also provides funds to Gram Panchayats for street lighting in villages and if so, the details thereof during the last three years and the current year, State/UT-wise?

Roads in Madhya Pradesh

1830 Dr. Rajesh Mishra:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to improve the conditions of road National Highways (NHs) passing through Sidhi and Singrauli Parliamentary Constituencies of Madhya Pradesh

during the financial year 2024-25 and if so, the details thereof; and

(b) the details of the funds sanctioned, allocated and utilized for improvement and development of NHs in the said Constituencies?

Raw Material Assistance Scheme

†1831 Shri Pradeep Kumar Singh:
Shri Hanuman Beniwal:
Shri Satpal Brahamchari:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री
be pleased to state:

(a) whether National Small Industries Corporation Limited (NSIC), a public sector undertaking under the Ministry to provide facilities to Micro, Small and Medium Enterprises (MSMEs), has taken action to provide financial support/standing against bank loans to enable them to make payment to suppliers of raw material to these industries under Raw Material Assistance Scheme and if so, the details thereof;

(b) the details of the assistance provided to the industrialists in Rajasthan, Bihar and Haryana, particularly in Sonipat Lok Sabha Constituency;

(c) whether the Government proposes to provide assistance by offering concession for machinery investment for the MSMEs indulged in manufacturing; and

(d) if so, the details thereof and if not, the reasons therefor?

Non-operational Routes under UDAN Scheme

1832 Shri Bhaskar Murlidhar Bhagare:
Shri Aashtikar Patil Nagesh Bapurao:
Shri Amar Sharadrao Kale:
Prof. Varsha Eknath Gaikwad:
Shri Nilesh Dnyandev Lanke:
Smt. Supriya Sule:
Shri Mohite Patil Dhairyasheel Rajsinh:
Dr. Amol Ramsing Kolhe:
Shri Bajrang Manohar Sonwane:
Shri Sanjay Dina Patil:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री
be pleased to state:

(a) whether the Government can provide an updated list of non-operational routes under the UDAN scheme and if so, the details thereof, region and airport-wise;

(b) the criteria and considerations to identify and prioritize non-operational routes for inclusion in the UDAN scheme to enhance regional connectivity across the country;

(c) the measures taken by the Government to encourage private investment and participation in operating non-operational routes under the said scheme, particularly in remote and underserved regions;

(d) the manner in which the Government proposes to monitor and evaluate the performance and success of airlines operating on non-operational routes under the said scheme in terms of passenger traffic, operational efficiency and economic viability;

(e) whether the Government proposes to expand the scope of UDAN to include additional non-operational routes in the future and if so, the criteria proposed to be used to determine their eligibility for inclusion;

(f) whether the Government has encountered any challenges or obstacles in the allotment process of non-operational routes under UDAN and if so, the details thereof along with the steps being taken to overcome these challenges; and

(g) the details of financial incentives or subsidies offered to airlines or operators for initiating services on non-operational routes under the said scheme and the manner in which these incentives are calculated?

Floods Control and Management

†1833 Shri Ram Shiromani Verma:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether many districts of the country have been severely affected due to recent floods and if so, the details thereof, State-wise;

(b) the action taken by the Government in this regard;

(c) the proposals received from various State Governments to control and manage floods in the country along with the present status thereof, State-wise; and

(d) the details of the funds allocated and released by the Union Government to the State Governments under various schemes, State-wise including Uttar Pradesh?

Filling of Vacancies

1834 Thiru D M Kathir Anand:

Dr. T Sumathy Alias Thamizhachi Thangapandian:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken adequate steps to fill up the vacancies falling under the Ministry of Petroleum and Natural Gas and all its PSUs, allied offices and if so, the details thereof;

(b) the incumbency position as on 1.7.2024 in respect of all Aided Institutes, all Public sector Undertakings under aegis of the Ministry of Petroleum and Natural Gas; and

(c) whether the Government has initiated any special recruitment drive for filling up of vacancies in SC/ST/OBC and Minority communities and if so, the details thereof and if not, the reasons therefor?

Implementation of Green National Highway Corridor Project

1835 Shri P P Chaudhary:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the Green National Highway Corridor Project (GNHCP) to be implemented in Rajasthan;
- (b) the State-wise break up of 781 km of highways to be constructed under the said project, particularly in Rajasthan;
- (c) the time by which the said project is likely to be completed;
- (d) the details of green technologies and climate resilience measures being incorporated in the said project; and
- (e) the details of expected environmental and economic benefits of implementing these green technologies in highway construction?

FDI in MRO

1836 Dr. Bhola Singh:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government has recently implemented a uniform IGST rate of five per cent on all aircraft and aircraft engine parts;
- (b) if so, the details thereof;
- (c) whether this policy change is expected to reduce operational costs and attract investment in the Maintenance, Repair and Overhaul (MRO) sector and if so, the details thereof;
- (d) the anticipated impact on the Indian MRO industry, including any projections for growth by 2030; and
- (e) the other steps being taken by the Government to support the MRO industry and make India a global aviation hub?

Natural Gas/CNG Pipeline in Palghar, Maharashtra

1837 Dr. Hemant Vishnu Savara:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

- (a) whether it is a fact that there is no downstream natural gas pipeline originating from Palghar district of Maharashtra for supply of natural gas/CNG to industries and residents etc. in the said district;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to include Palghar district of Maharashtra in the list of beneficiaries for Piped Natural Gas supply for commercial and residential use; and
- (d) if so, the details thereof along with the timeline set in this regard?

SCM in Andhra Pradesh

1838 Shri Kesineni Sivanath:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

- (a) the date of the implementation of Smart Cities Mission (SCM);
- (b) the total number of cities under SCM in Andhra Pradesh;
- (c) the amenities and projects implemented along with the financial allocation and progress made in these cities;
- (d) whether the Government aims to extend SCM and if so, the details thereof along with the extended time period, if any;
- (e) if not, whether it would be replaced with a new program; and
- (f) if so the details thereof and if not, the reasons therefor?

Implementation of reservation in PhD courses

1839 Shri S Venkatesan:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the number of ST students admitted in PhD programmes of IITs during the last two academic years, institution-wise; and
- (b) the measures taken by the Government to ensure strict implementation of reservation in PhD courses of IITs, if any?

Rashtriya Jal Jeevan Kosh

†1840 Shri Murari Lal Meena:

Shri Janardan Mishra:

Shri Ravindra Shukla Alias Ravi Kishan:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

- (a) the funds received under Rashtriya Jal Jeevan Kosh since its inception;
- (b) the details of the funds allocated and utilized for Research and Development (R&D) and upgradation in this regard, area-wise; and
- (c) the manner in which the flood situation has been addressed?

NEW DELHI
Friday, July 26, 2024/
4 Shravana, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General

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